



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday,27th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**  
**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 2

#### [DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">WA/445/2023</a>	BIKASH RANJAN SHOME <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N DHAR MR. T U LASKAR MS. U BARUAH	SC, REVENUE
2	<a href="#">I.A.(Civil)/1614/2023</a> in <a href="#">WA/14872/2022</a>	FOOD CORPORATION OF INDIA AND 4 ORS. <b>Versus</b> SURESH KUMAR AGRWAL	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR. C CHOWDHURY MS J.S. DAS
	<b>WITH</b> <a href="#">WA/14872/2022</a> (Filing Number)	FOOD CORPORATION OF INDIA AND 4 ORS. <b>Versus</b> SURESH KUMAR AGRWAL E	MR. P K ROY	
3	<a href="#">I.A.(Civil)/3569/2023</a> in <a href="#">WA/14203/2023</a>	KAMAL GOSWAMI <b>Versus</b> MATIAR RAHMAN AND 4 ORS.	MR. S BANIK MS F BEGUM	SC, CO OP MS. L DAS (r-1) MR A CHETIA (r-1)
	<b>WITH</b> <a href="#">WA/14203/2023</a> (Filing Number)	KAMAL GOSWAMI <b>Versus</b> MATIAR RAHMAN AND 4 ORS. B	MR. S BANIK	
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
4	<a href="#">C.Ex.App./2/2024</a> FIXED	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX <b>Versus</b> M/S HI-TEC MEDICAL AND SURGICAL PRODUCTS A-2 AND A-9	MR. S C KEYAL	
	<b>WITH</b> <a href="#">I.A.(Civil)/816/2024</a> in <a href="#">C.Ex.App./2/2024</a>	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX <b>Versus</b> M/S HI-TEC MEDICAL AND SURGICAL PRODUCTS A-2 AND A-9	MR. S C KEYAL	
5	<a href="#">WA/29/2024</a> CAVT. NO.13272/023, CAVT./1327/2023	ASSAM GRAMIN VIKASH BANK AND 3 ORS. <b>Versus</b> RAMKRISHNA SARMA	MR. A DHANUKA	MS U SHARMA MR P R SARMA FOR CAVEATOR

6	<a href="#">WA/101/2024</a> CAVT. NO.03162/024, B/O, CAVT./316/2024	NAREN CHANDRA DEKA <b>Versus</b> KALYAN DAS AND 3 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	MR. S SARMA MR D DAS SC, SEC. EDU. FOR CAVEATOR
7	<a href="#">WP(C)/1698/2024</a>	UNION OF INDIA AND 3 ORS . <b>Versus</b> NO. 4357346A EX NAIK WL KOLAP SING ANAL <b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>	MR. B CHAKRAVARTY	
8	<a href="#">PIL/12/2024</a>	GITIKA BHATTACHARJYA AND 12 ORS <b>Versus</b> UNION OF INDIA AND 7 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM DY.S.G.I.
9	<a href="#">WA/64/2024</a>	JAN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS. B	MR. K N CHOUDHURY MR. R M DEKA MR. L GOGOI	SC, P AND R.D. GA, ASSAM
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
10	<a href="#">WA/343/2023</a>	THE AYURVEDIC DOCTORS ASSOCIATION AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	SC, HEALTH
11	<a href="#">WA/367/2023</a>	BIKASH DEY AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MS B DEVI MS. S BORA MR. P BORAH	MR. S K GHOSH (r-9) MR. P N GOSWAMI, SC, ENVIRONMENT & FOREST DEPTT. MR. N DAS, GA, ASSAM (R- 4,5,7) MS. M D BORAH, SC, INDUSTRIES DEPTT. MS F AHMED (r-9) MS. R BORA, SC, AGRICULTURE DEPTT. SC, PCB
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
12	<a href="#">PIL/19/2022</a>	JAVED ALI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MRS P NAG	MR. K N CHOUDHURY (r- 3,4) GA, ASSAM MS. M DEVI (r-3,4) MR. S BARUAH (R-6) MR. A DAS (r-3,4) MS. S KONWAR (R-1, 2 & 5)
13	<a href="#">WA/280/2022</a>	MOHI UDDIN LASKAR . <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR H R A CHOUDHURY MR. M DUTTA MR J M SULAIMAN	SC, CO OP MR. J LASKAR (r-6,913,15 to 18) MR R DAS (r-4)
	<b>WITH</b> <a href="#">I.A.(Civil)/2663/2022</a> <b>in</b> WA/280/2022	MOHI UDDIN LASKAR . <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR H R A CHOUDHURY MR. M DUTTA MR J M SULAIMAN	SC, CO OP
14	<a href="#">C.Ex.App./3/2023</a> FIXED	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE <b>Versus</b> M/S BRAHMAPUTRA CRACKER AND POLYMER LIMITED	MR. S C KEYAL	MR. S SHARMA
<b>HEARING</b>				
15	<a href="#">WA/244/2022</a> CAVT. NO.07602/022, B/O, CAVT./760/2022	ASSAM PWD ENGINEERS SERVICES ASSOCIATION <b>Versus</b> DEBAJIT DAS AND 7 ORS.	MR. W SHARMA MR P GOGOI	MR. U K NAIR MR A CHAKRABORTY SC, PWD FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 27/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	02-04-2024	To	02-04-2024
3)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
4)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
5)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
6)	MR. O P BHATI	11-03-2024	To	07-04-2024
7)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
8)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
9)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
10)	MR. B NATH	22-03-2024	To	05-04-2024
11)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
12)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
13)	MR. K P PATHAK	22-03-2024	To	05-04-2024
14)	MR. A C SARMA	21-03-2024	To	28-03-2024
15)	MS N SAIKIA	22-03-2024	To	29-03-2024
16)	MR. S R GOGOI	23-03-2024	To	30-03-2024
17)	MR. P MAHANTA	24-03-2024	To	29-03-2024
18)	MR. M DUTTA	27-03-2024	To	28-03-2024



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### [ For Wednesday,27th March 2024]

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[AT 2:00 PM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[THIS BENCH WILL SIT AT 2:00 PM

HONOURABLE DIVISION BENCH-I WILL SIT AGAIN  
AFTER RISING OF THIS BENCH, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TO BE SPOKEN TO</b>				
1	<a href="#">WP(C)/6763/2018</a> AT 2:00 PM	RANJAN KR. BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA MR. T J MAHANTA MR. R C SAIKIA MR. K M MAHANTA MR. A BORUA MR D MAHANTA MS N BEGUM MR B M DEKA	SC, HIGHER EDU MR. B C DAS (R7) MR. M K CHOUDHURY (R4-R6) MR J H SAIKIA (R7) MR. A CHAMUAH (SC, UGC R-8) MR. D NATH (R7) MR. N BARUAH (R4-R6) MR. M SARMA (R4-R6)
2	<a href="#">WP(C)/142/2019</a> AT 2:00 PM	BEAUTI CHETIA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. D DAS MR. M BARUAH	MR. M DUTTA (R9) MR. A DEKA (R7, R8) SC, SEC. EDU.
3	<a href="#">WP(C)/5279/2020</a> AT 2:00 PM	BALEN KALITA AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	MR. I ALAM SC, N C T E SC, EDU SC, U G C
<b>WITH</b>				
4	<a href="#">WP(C)/605/2021</a>	KABITA DEKA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R C SAIKIA MS. K SAIKIA MR B P BORAH MR S DAS	SC, SEC. EDU. SC, U G C
<b>WITH</b>				
5	<a href="#">WP(C)/3575/2021</a>	SANATAN TALUKDAR AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR F HAQUE	MR. I ALAM SC, N C T E SC, SEC. EDU. SC, U G C
6	<a href="#">WP(C)/2768/2022</a> AT 2:00 PM	DR. RANJIT SARMA <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. R P SARMAH MR. D DOLEY MS P BORA MS S P CHETRY	SC, HIGHER EDU MR. J PATOWARY (R-5 TO 11) MR. R M DEKA (R-12) MISS. R R KAKATI (R-5 TO 11) MR. D J DAS (R-4) MS N MAHANTA (R-4) N GAUTAM (R-12)

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BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**  
**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

#### [DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/61/2020</a> WITH LCR	AKABBAR ALI @ ALI AKBBAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S A HUSSAIN MR D J HALOI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	<a href="#">WP(C)/570/2020</a> WITH LCR	FUL KHATUN <b>Versus</b> UNION OF INDIA AND 5 ORS	MR A K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	<a href="#">WP(C)/739/2020</a> WITH LCR	SAHANARA KHATUN @ SHAHANARA <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. A RAJKHOWA MR. R P HAZARIKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	<a href="#">WP(C)/2244/2020</a> WITH LCR	JAHANARA BEGUM @ JAHANARA BEGUM LASKAR <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. A M BARBHUIYA MS A BEGUM MR. J N ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	<a href="#">WP(C)/2331/2020</a> WITH LCR	MEWAJAN BIBI @ MUSSTT. MAWAJAN BIBI @ MUWAJAN BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	<a href="#">WP(C)/2372/2020</a> WITH LCR	HALIMA BEGUM @ HALIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MS B B AHMED MR. M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	<a href="#">WP(C)/2379/2020</a> WITH LCR	AMITA BALA SARKAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M DASGUPTA MD S ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	<a href="#">WP(C)/4236/2020</a> WITH LCR	HABIRUN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S BHUYAN MR. R SARKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

9	<a href="#">WP(C)/4298/2020</a> WITH LCR	MITHU DUTTA @ MITHU NANDI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	<a href="#">WP(C)/1688/2024</a>	ROFIKUL HOQUE @ RAFIKUL ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
11	<a href="#">WP(C)/1705/2024</a>	ABDUL HAMID @ A HAMID <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR. F A AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<b>ADMISSION</b>				
12	<a href="#">WP(C)/797/2017</a>	AMIR UDDIN MAZUMDER <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MRH I CHOUDHURY MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM(R2-5) ASSTT.S.G.I.(R1)
13	<a href="#">WP(C)/3789/2017</a> WITH WP(C)/3785/2017 (D/O)	AKLIMA KHATUN <b>Versus</b> THE UNION OF INDIA and 9 ORS.	MR.M R KHANDAKAR	GA, ASSAM SC, ASEC SC, ELECTION COMMISSION. ASSTT.S.G.I.
14	<a href="#">WP(C)/4987/2017</a>	NURJAHAN BEGUM NESSA <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.N UPADHAYA MR.R DHAR MR.F HAQUE	GA, ASSAM ASSTT.S.G.I.
15	<a href="#">WP(C)/6144/2017</a> WITH LCR	MUSSTT. SHAHIDA BEGUM @ SAHIDA KHATUN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.M RAHMAN MR.D HUSSAIN MR.A S TAPADER MD.A MANNAN	GA, ASSAM ASSTT.S.G.I.
16	<a href="#">WP(C)/513/2018</a> WITH LCR	MOMIRAN NESSA <b>Versus</b> THE UNION OF INDIA	MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY	ASSTT.S.G.I.
17	<a href="#">WP(C)/1293/2018</a> WITH LCR	NUR ISLAM @ NURUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. K LAHKAR	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T
18	<a href="#">WP(C)/1699/2018</a> WITH LCR	FAJELE RAHMAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. P BASFORE MR B SARKAR	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
19	<a href="#">WP(C)/1916/2018</a>	MD. USHMAN ALI @ USHMAN GANI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. J C GOGOI MR S DAS	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
20	<a href="#">WP(C)/2042/2018</a> WITH LCR	SAMIRON NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.
21	<a href="#">WP(C)/2063/2018</a> WITH LCR	ANJURANI CHAKRABORTY <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. D SARMAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	<a href="#">WP(C)/2266/2018</a> WITH LCR	ABDUL JALIL AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J AHMED MR. M AHMED MS. H BEGUM MR. S R SAIKIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
23	<a href="#">WP(C)/2279/2018</a> WITH LCR	SURJIT @ SUJIT GHOSH <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.

24	<a href="#">WP(C)/2336/2018</a> WITH LCR	NARENDRA BAROI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. B J GHOSH MR. D DEY	SC, NRC MR. D BARUAH MR J PAYENG ASSTT.S.G.I. MRS A VERMA SC, F.T SC, ELECTION COMMISSION.
25	<a href="#">WP(C)/2425/2018</a> WITH LCR	SABITA BALA MANDAL @ SABIBALA MANDAL @ CHABIBALA MANDAL <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. P BASFORE MR B SARKAR	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T
26	<a href="#">WP(C)/7180/2018</a> WITH LCR	SAHAR ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
27	<a href="#">WP(C)/382/2021</a> WITH LCR	MALEKA KHATUN @ HAMELA KHATUN <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
28	<a href="#">WP(C)/537/2021</a> WITH LCR	SEBARAN NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
29	<a href="#">WP(C)/932/2021</a> WITH LCR	SARBHANU KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MR M RAHMAN MR. M HOSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
30	<a href="#">WP(C)/2246/2021</a>	ON THE DEATH OF MATIBUR ROHMAN @ MATBUR @ MOTIBUR RAHMAN, HIS LEGAL HEIRS KAMALA KHATUN AND 6 ORS. <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. A A MONDAL MR S HUSSAIN MR M HOQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 27/03/2024

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18)	MR. M DUTTA	27-03-2024	To	28-03-2024





सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:15 AM to 1:00 PM****2:00 PM to 4:30 PM****[ For Wednesday,27th March 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM ]****BEFORE:****HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA****COURT NO: 4****[CIVIL BENCH-IV]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">Cont.Cas(C)/169/2024</a>	SUDHANG KUMAR BRAHMA <b>Versus</b> AKASH DEEP AND 2 ORS.	MR. K P PATHAK MR. D GOGOI MR BHARGAV DAS	
2 <a href="#">WP(C)/521/2024</a>	M/S BIVA BAKERS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS N SAIKIA MR A SAIKIA	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
3 <a href="#">WP(C)/669/2024</a>	AJIT BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S MAHANTA MR. M MAHANTA MR. B BORAH	GA, ASSAM SC, FOREST
4 <a href="#">WP(C)/1302/2024</a>	MOHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	GA, ASSAM
5 <a href="#">WP(C)/1306/2024</a>	RANGLAL MANDAL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, AFDC
6 <a href="#">WP(C)/1326/2024</a>	PRABIR NANDI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	GA, ASSAM
7 <a href="#">WP(C)/1406/2024</a>	LALIT CHAMUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. R P SARMAH MR. S DIHINGIA MR I HASSAN MS. K DAS	SC, FOREST
8 <a href="#">WP(C)/1597/2024</a> FIXED	RANJIT BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR	SC, HEALTH
9 <a href="#">WP(C)/1686/2024</a> CAVT. NO.02782/024, WITH CAVT. NO. 278/2024	LOPAMUDRA ROYCHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD S HOQUE MR. M DEKA	MR J ABEDIN GA, ASSAM MR. K I MAZUMDER FOR CAVEATOR SC, EXCISE DEPTT.
10 <a href="#">WP(C)/1687/2024</a>	CHANDAN SAHU <b>Versus</b> THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS.	MR. B J GHOSH MR. DILIP DEY	SC, ESIC

11	<a href="#">WP(C)/1699/2024</a>	MRIGEN SUTRADHAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A D CHOUDHURY	SC, P W D
12	<a href="#">WP(C)/1706/2024</a>	PRASANTA BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS F BEGUM	SC, EXCISE DEPTT.
13	<a href="#">WP(C)/1708/2024</a>	KAILASH JALAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS <b>ADMISSION</b>	MR. B BARUAH MR U RONGPI	SC, FOREST
14	<a href="#">WP(C)/7069/2017</a> FIXED	ANIMA OJAH <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.A R SIKDAR MS.S PARVEEN MR.N AHMED MR.A ALI	GA, ASSAM
15	<a href="#">WP(C)/5467/2020</a>	ASHOK KUMAR AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MR. D K JAIN MS D ANGANA	MR M CHETIA (R-7) MR M CHETIA (R-7) SC, WATER RESOURCE
	<b>WITH</b>			
16	<a href="#">WP(C)/5408/2020</a>	PRADIP KUMAR AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MR. D K JAIN MS D ANGANA	MR M CHETIA (R-7) SC, WATER RESOURCE SC, REVENUE
	<b>WITH</b>			
17	<a href="#">WP(C)/5441/2020</a>	RABINDRA CHHAWCHHARIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MR. D K JAIN MS D ANGANA	MR M CHETIA (R-7) SC. WATER RESOURCE DEPTT. SC, REVENUE
	<b>WITH</b>			
18	<a href="#">WP(C)/5720/2020</a>	PRADIP KUMAR AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MR. D K JAIN MS D ANGANA	MR M CHETIA (R-7) MR M CHETIA (R-7) SC, WATER RESOURCE SC, REVENUE
19	<a href="#">WP(C)/2152/2021</a> FIXED	M/S GOELS COIR FOAM (INDIA) PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR P KATAKI MR M HALOI MS. T BEGUM MD. A HASSAN MR. J BHARALI MS. M DEY	GA, ASSAM MS. R B BORA (SC BTC, R-2 TO 6) MR R DHAR (SC WPT & BC, R-1)
20	<a href="#">WP(C)/4793/2021</a> B/O	THE GAUHATI MAZDOOR CO-OPERATIVE SOCIETY LTD. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA MR. M SAHEWALLA	MR. B K DAS (R-1,2,3,4,5) SC, RAILWAY
21	<a href="#">WP(C)/496/2023</a>	VOYANTS SOLUTIONS PRIVATE LIMITED AND 2 ORS <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. I CHOUDHURY MR. S BISWAKARMA MR T DAS R. CHAUHAN	DY.S.G.I. SC, NHIDC
	<b>WITH</b> <a href="#">I.A.(Civil)/2361/2023</a> in WP(C)/496/2023	UNION OF INDIA AND 4 ORS <b>Versus</b> VOYANTS SOLUTION PRIVATE LIMITED AND 2 ORS.	DY.S.G.I.	MR. I CHOUDHURY
22	<a href="#">WP(C)/1056/2023</a> FIXED	PABAN JYOTI NEOG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	GA, ASSAM SC, PWD SC, FINANCE SC, REVENUE
23	<a href="#">WP(C)/1515/2023</a> FIXED	MONJURUL HAQUE BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H I CHOUDHURY MR B KAUSHIK MR B CHOUDHURY P ADHIKARI Mr Arindam Baruah	GA, ASSAM
24	<a href="#">WP(C)/1550/2023</a> FIXED	MUSLHA UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H I CHOUDHURY MR B KAUSHIK P ADHIKARI	GA, ASSAM
25	<a href="#">WP(C)/2228/2023</a> B/O	PRANJAL KONWAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI	SC, WATER RESOURCE

26	<a href="#">WP(C)/2242/2023</a> B/O	LAKH BAHADUR CHETRI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI	SC, WATER RESOURCE
27	<a href="#">WP(C)/5870/2023</a> CAVT. NO.08892/023, FIXED, WITH CAVT. 08892/2023	MAHMUD ALI <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	MR N ANIX SINGH MR. S S ROY (r-1) DY.S.G.I. FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/3252/2023</a> in WP(C)/5870/2023	MAHMUD ALI, <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MR. L N DIHINGIA	MR N ANIX SINGH MR. S S ROY DY.S.G.I.
28	<b>WITH</b> <a href="#">Cont.Cas(C)/63/2024</a>	MAHMUD ALI <b>Versus</b> ANIL KUMAR GUPTA AND 2 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	
<b>ORDERS</b>				
29	<a href="#">WP(C)/3837/2023</a> FIXED	M/S KIRAN REED INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR D KALITA MR. H R DAS	SC, HANDLOOM AND TEXTILE SC, FINANCE
30	<a href="#">WP(C)/3844/2023</a> FIXED	M/S KAUSTABH GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR D KALITA MR. H R DAS	SC, HANDLOOM, TEXTILE AND SERICULTURE SC, FINANCE
31	<a href="#">WP(C)/3846/2023</a> FIXED	M/S SUMIT ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR D KALITA MR. H R DAS	SC, HANDLOOM, TEXTILE AND SERICULTURE SC, FINANCE
32	<a href="#">WP(C)/176/2024</a>	ANUPAM SINGHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR MR. RASHIDUL ISLAM	GA, ASSAM SC, EXCISE DEPTT.
33	<a href="#">WP(C)/996/2024</a> FIXED	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM
34	<a href="#">WP(C)/998/2024</a> FIXED	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM,
35	<a href="#">WP(C)/1069/2024</a> FIXED	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM MS. M M KATOKI ( for R/p No. 1 to 4 )
36	<a href="#">WP(C)/1071/2024</a> FIXED	BALEN ROY MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	02-04-2024	To	02-04-2024
3)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
4)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
5)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
6)	MR. O P BHATI	11-03-2024	To	07-04-2024
7)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
8)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
9)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
10)	MR. B NATH	22-03-2024	To	05-04-2024
11)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
12)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
13)	MR. K P PATHAK	22-03-2024	To	05-04-2024
14)	MR. A C SARMA	21-03-2024	To	28-03-2024
15)	MS N SAIKIA	22-03-2024	To	29-03-2024
16)	MR. S R GOGOI	23-03-2024	To	30-03-2024
17)	MR. P MAHANTA	24-03-2024	To	29-03-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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### [ For Wednesday,27th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 5

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/8321/2022</a>	SOFIUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED	GA, ASSAM
2 <a href="#">WP(C)/8320/2022</a>	ROKIYA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM
3 <a href="#">Cont.Cas(C)/86/2024</a>	DIBYAJYOTI BORAH AND 6 ORS <b>Versus</b> ARUNA RAJORIA	MR. M P SARMA MR A CHAKRABORTY MS N NEWME	
4 <a href="#">Cont.Cas(C)/125/2024</a>	PALLAB JYOTI ROY <b>Versus</b> S. KISHORE AND 2 ORS.	MD H R AHMED MR A MALEK	
5 <a href="#">Cont.Cas(C)/168/2024</a>	SURESH DAS <b>Versus</b> PABAN KUMAR BARTHAKUR AND 2 ORS.	MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS MS K BARMAN	
6 <a href="#">WP(C)/334/2024</a>	DR. DHIRENDRA NATH KALITA <b>Versus</b> ASSAM AGRICULTURAL UNIVERSITY AND 5 ORS	MRS M BARMAN MS. P K DEVI	SC, AAU
7 <a href="#">WP(C)/385/2024</a>	AYNAL HOQUE AND 18 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M ISLAM MS. RUKMINI BARUA MS. PADMINI BARUA	GA, ASSAM SC, REVENUE
8 <a href="#">WP(C)/652/2024</a>	MASUM AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM SC, P H E
9 <a href="#">WP(C)/743/2024</a>	MRINAL SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D K MEDHI P BORUAH	GA, ASSAM SC, P W D
10 <a href="#">WP(C)/914/2024</a>	SABBIR HUSSAIN MANDAL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR F Z MAZUMDER	GA, ASSAM
11 <a href="#">WP(C)/1023/2024</a> FIXED	PRASANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A M S MAZUMDER	SC, NHM SC, HEALTH

12	<a href="#">WP(C)/1162/2024</a>	PALASH SWARGIARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR DEBA SARMAH MS N SHYAM	GA, ASSAM SC, INDUSTRIES AND COMMERCE
13	<a href="#">WP(C)/1615/2024</a> FIXED	MONIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM
14	<a href="#">WP(C)/1621/2024</a> FIXED	PUNGKHA MUCHAHARY <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	DY.S.G.I.
<b>WITH</b>				
15	<a href="#">WP(C)/4687/2023</a>	PUNGKHA MUCHAHARY <b>Versus</b> UNION OF INDIA AND 2 ORS	MR. M SARANIA MS. C NEWME MR R.BEZBARUAH MR A SARANIA	MR. S K MEDHI DY.S.G.I.
16	<a href="#">WP(C)/1691/2024</a>	SANJEEV ROY <b>Versus</b> THE GOVERNMENT OF ASSAM AND 3 ORS.	MR A C BORBORA MRS. R BORBORA MR. U SAIKIA	GA, ASSAM
<b>ADMISSION</b>				
17	<a href="#">WP(C)/5373/2020</a> PART-HEARD	AMARDEEP BASFORE <b>Versus</b> GAUHATI MUNICIPAL CORPORATION AND ANR.	MR A DASGUPTA MS B DAS MR. B DAS	MR P NAYAK, SC, GMC SC, GMC
18	<a href="#">WP(C)/2639/2022</a> PART-HEARD	HEMALATA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. F H AHMED	SC, ELEM. EDU MR R GHATAK (r-7) MR. DITUL DAS (r-7) MR. R RAHMAN (r-7) SC, TREASURY SC, FINANCE
19	<a href="#">WP(C)/4281/2022</a> PART-HEARD	BASANTA KUMAR PAIT AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H K DAS MR. U PATHAK MR. A BORO (P2, P4-P6)	SC, APSC SC, TRANSPORT
20	<a href="#">Co.Appl./6/2014</a>	THE OFFICIAL LIQUIDATOR <b>Versus</b> JITU GOSWAMI and ANR	MR.K GOSWAMI MR.R R KAUSHIK	MR.D SAIKIA MR.R BORPUJARI
<b>WITH</b>				
21	<a href="#">Co.Appl./1/2017</a>	M/S. NATIONAL BUILDING CONSTRUCTION CORPORATION INDIA LTD. <b>Versus</b> THE OFFICIAL LIQUIDATOR	MR.D KALITA MS.J R THAKUR MR.A THAKUR	MR.K GOSWAMI MS.A NEOG MR.A SANDILYA
22	<a href="#">WP(C)/1183/2022</a> B/O	MRS. SAIRA SULTANA RAHMAN <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 9 ORS.	MR D KALITA MR. U K NAIR MR. M P SARMA	SC, APDCL
<b>WITH</b>				
23	<a href="#">WP(C)/872/2022</a>	SUSHANTA BHATTACHARJEE <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 9 ORS	MR D KALITA MR. U K NAIR MR. M P SARMA	MR. P MAHANTA (R-7) SC, APDCL MS. P SAHARIA (R-7) MR. P K HANDIQUE (R-7)
24	<a href="#">WP(C)/1625/2023</a> FIXED	NARAYAN CHANDRA DE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS D MAHANTA	SC, PWD
25	<a href="#">WP(C)/2829/2023</a>	PINKU DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. H. BURAGOHAJIN MS A DEVI MR R SINGH MS. H BORAH	SC, EDU SC, SEBA SHRI T CHUTIA
26	<a href="#">WP(C)/3182/2023</a> FIXED	REKIBUDDIN AHMED AND 18 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MS B DEVI MR. S. J. SARKAR	GA, ASSAM

27	<b>WITH</b> <a href="#">WP(C)/3985/2018</a>	BINOD KALITA AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M RAHMAN MS A AHMED	SC, AFDC MR. S B SARMA
28	<a href="#">WP(C)/3613/2023</a>	DILIP DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	GA, ASSAM SC, FINANCE
29	<a href="#">WP(C)/4737/2023</a>	MUSSTT PARIJAN BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B K BHAGAWATI MS P HALDER	GA, ASSAM SC, AG MR N BARMAN (R-6) MS J BARMAN (R-6) MR B DEORI (R-6) SC, FINANCE
30	<a href="#">WP(C)/4884/2023</a>	PARESH TAMULI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM SC, FINANCE
31	<a href="#">WP(C)/5079/2023</a>	SAHAB UDDIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR. S A HUSSAIN MR D J HALOI MR F ABDULLAH L HANGZO M. HOSSAIN G BORO	GA, ASSAM SC, P W D
<b>ORDERS</b>				
32	<a href="#">I.A.(Civil)/2276/2021</a> in Co.Pet./3/2015	M/S DOLOO TEA CO. (INDIA) LTD. AND 2 ORS <b>Versus</b> M/S BHURA BROTHERS (AGENCIES) AND ANR.	MR G KHANDELIA MR. K DEKA	DR. A SARAF
	<b>WITH</b> <a href="#">Co.Pet./3/2015</a>	M/S BHURA BROTHERS AGENCIES <b>Versus</b> M/S DOLOO TEA CO. INDIA LTD. and 3 ORS.	DR. A SARAF MR.S C KEYAL MR. S K SINGH MR. V K CHOPRA MR. D SAHU MS.P BARUAH MR S C DAS MS.G SARMAH MR.P K GARODIA MR. Z ISLAM MR. P DAS MR J CHOPRA MR S J SAIKIA MR. N N DUTTA MS S PATOWARY	MR.B PRASAD (R1-3) MS N RAHMAN (r-4) MR.G KHANDELIA (R- 1-3)
	<b>WITH</b> <a href="#">I.A.(Civil)/2575/2022</a> in Co.Pet./3/2015	M/S BHURA BROTHERS (AGENCIES) <b>Versus</b> M/S DOLOO TEA CO. (INDIA) LTD. AND 3 ORS.	MR. S K SINGH MS N RAHMAN	MR G KHANDELIA
33	<a href="#">Cont.Cas(C)/99/2022</a>	TAZ UDDIN LASKAR <b>Versus</b> DR. J. B. EKKA AND 4 ORS.	MR. JUNM LASKAR MS N KHATUN	MR. M NATH MR. A ROY MR. A BHATTACHARJEE
34	<a href="#">Cont.Cas(C)/394/2022</a>	NILAMBAR DAS <b>Versus</b> DIGANTA BARUAH AND 3 ORS	MR. N ANAND MR. D DAS MS.D SAIKIA	MR. B GOGOI (r-3) MR P NAYAK (r-3) MR A CHALIHA (r-3)
35	<a href="#">Cont.Cas(C)/695/2022</a>	HABIB ALI BARBHUIYA <b>Versus</b> SMTI. ARCHANA VARMA, IAS AND 7 ORS	MR. A M S MAZUMDER	MR. D SAIKIA (R-2) MR D KALITA (R-5) MR. D NATH (R-5) MR. A BHATTACHARYYA (R-2) MR. S DUTTA (R-2)
36	<a href="#">Cont.Cas(C)/381/2023</a>	SAHADUL ISLAM <b>Versus</b> BIKRAM KAIRI	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	MR. A BHATTACHARJEE (R-1) D J CHAKMA (R-1)

37	<a href="#">Cont.Cas(C)/730/2023</a>	GS - 192257X MD HASHIM ANSARI <b>Versus</b> DR. AJAY KUMAR AND ANR	MR. D BORAH	MR. K K PARASAR (r-2)
38	<a href="#">Cont.Cas(C)/784/2023</a> B/O	TUN TUN BORAH <b>Versus</b> ANANDA KUMAR DAS	MR. K M MAHANTA MS N BEGUM MR S GAUTAM	MR. D NATH MS. N BARMAN
39	<a href="#">Cont.Cas(C)/799/2023</a>	NAJIRA KHATUN <b>Versus</b> RAHUL CHANDRA DAS, ACS	MD H R AHMED MR J I MONDAL MR J ISLAM MR A MALEK	MS. R DEKA MR R M DAS MR. C SHARMA D JAIN
40	<a href="#">I.A.(Civil)/729/2024</a> IN WP(C)/7099/2023 (D/O), WITH WP(C)/7100/2023 (D/O) in WP(C)/7099/2023	KARMESWAR NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR. P SARMAH	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 27/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	02-04-2024	To	02-04-2024
3)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
4)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
5)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
6)	MR. O P BHATI	11-03-2024	To	07-04-2024
7)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
8)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
9)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
10)	MR. B NATH	22-03-2024	To	05-04-2024
11)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
12)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
13)	MR. K P PATHAK	22-03-2024	To	05-04-2024
14)	MR. A C SARMA	21-03-2024	To	28-03-2024
15)	MS N SAIKIA	22-03-2024	To	29-03-2024
16)	MR. S R GOGOI	23-03-2024	To	30-03-2024
17)	MR. P MAHANTA	24-03-2024	To	29-03-2024
18)	MR. M DUTTA	27-03-2024	To	28-03-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday, 27th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**  
**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.A./82/2024</a>	JAGGANATH BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM
2	<a href="#">Crl.A./85/2024</a>	SULAIMAN ALI @ MUFTI SULEIMAN ALI <b>Versus</b> NATIONAL INVESTIGATION AGENCY AND ANR.	MR. A M BORA MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, NIA
<b>ORDERS</b>				
3	<a href="#">I.A.(Crl.)/57/2024</a> PART-HEARD in <a href="#">Crl.A./287/2024</a> <b>WITH</b> <a href="#">Crl.A./287/2024</a> (Filing Number)	AMIYA KALITA CHANGMAI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B SHARMA MR S SHARMA	PP, ASSAM
4	<a href="#">Crl.A./67/2023</a> 1 Y 2 M 11 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, FIXED  <b>WITH</b> <a href="#">I.A.(Crl.)/144/2023</a> in <a href="#">Crl.A./67/2023</a>	HITESH BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K DAS MR. A R SIKDAR MD A ALI MR. S I TALUKDAR MS K LOYA D HUSSAIN	PP, ASSAM
5	<a href="#">CRL.A(J)/134/2023</a> WITH LCR 4 FILES, FIXED  <b>WITH</b> <a href="#">I.A.(Crl.)/1144/2023</a> in <a href="#">CRL.A(J)/134/2023</a>	RAM LOCHAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
		RAM LOCHAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K MUNIR	PP, ASSAM

6	<a href="#">I.A.(CrI.)/349/2023</a> WITH OFFICE NOTE, LCR 5 FILES, FIXED <b>in</b> CrI.A./150/2023 <b>WITH</b> <a href="#">CrI.A./150/2023</a>	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
		SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. N J DUTTA (R-2) MR N AHMED (R-2) MR. M M ZAMAN (R-2) MR A BASUMATARY (R-2) D HUSSAIN (R-2) PP, ASSAM
7	<a href="#">I.A.(CrI.)/1193/2023</a> WITH OFFICE NOTE, CLR 4 FILES, P.B.-2, FIXED <b>in</b> CrI.A./347/2023 <b>WITH</b> <a href="#">CrI.A./347/2023</a>	NITYANANDA BARUA, <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
		NITYANANDA BARUA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
8	<a href="#">I.A.(CrI.)/1282/2023</a> WITH OFFICE NOTE, LCR 3 FILES, FIXED <b>in</b> CrI.A./483/2023 <b>WITH</b> <a href="#">CrI.A./483/2023</a>	JUN ALI @ MD. JUN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MR N Z AZAD TOSLIMA BEGUM	PP, ASSAM
		JUN ALI @ MD. JUN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MR N Z AZAD TOSLIMA BEGUM	PP, ASSAM
9	<a href="#">CrI.A./11/2024</a> WITH LCR 4 FILES, OFFICE NOTE, FIXED	PASHAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS. B GOGOI MS M BORAH	PP, ASSAM
10	<a href="#">CrI.A./13/2024</a> WITH OFFICE NOTE, CLR 3 FILES, FIXED <b>WITH</b> <a href="#">I.A.(CrI.)/54/2024</a> <b>in</b> CrI.A./13/2024	TILOK SURI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R DEV	PP, ASSAM
		TILOK SURI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR R CHAKRAVORTY MR. R DEV	PP, ASSAM
11	<a href="#">CrI.A./15/2024</a> WITH LCR 3 FILES, FIXED <b>WITH</b> <a href="#">I.A.(CrI.)/58/2024</a> <b>in</b> CrI.A./15/2024	BARUN BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN MR. F RAHMAN	PP, ASSAM
		BARUN BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M J QUADIR MR. A K HANNAN MR. F RAHMAN	PP, ASSAM
12	<a href="#">CrI.A./53/2024</a> WITH OFFICE NOTE, FIXED	N. PRIYO KUMAR SINGH @ KESHO MAITIE <b>Versus</b> THE NATIONAL INVESTIGATION AGENCY	MR. K SINGHA MR P J PATAR M DEVI	SC, NIA
<b>HEARING</b>				
13	<a href="#">CRLA(J)/65/2019</a> 5 Y 0 M 4 D :PART-HEARD, WITH LCR 4 FILES, P.B.-2	SIBU KARUWA <b>Versus</b> THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
14	<a href="#">CrI.A./266/2016</a> 7 Y 7 M 16 D :WITH LCR(KEPT IN SECTION), P.B.-14, FIXED	SRI SAHADEB CHAKMA @ HURRHABA <b>Versus</b> THE C.B.I and ANR	MR.S ISLAM MR.S AHMED MR.A CHOUDHURY MR. P DUTTA MS.M KONCH	MR.P N CHOUDHURY SC, CBI

15	<b>WITH</b> <a href="#">Crl.A./245/2016</a> <u>7 Y 7 M 21 D :</u>	MD JAMALUDDIN MAJUMDAR @ BUDUL MIAN <b>Versus</b> THE C.B.I. and ANR	MR.J U N M LASKAR MR.A M BARBHUIYA MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.F BEGUM MS.M MEDHI MR.P KATAKEY	MR.P N CHOUDHURY SC, CBI
16	<b>WITH</b> <a href="#">CRL.A(J)/50/2017</a> <u>7 Y 7 M 21 D :</u>	RUPDHAN CHAKMA <b>Versus</b> C. B. I.	MS.N BARUAH MR. A R SHOME MR D NANDI MR. M KALITA MR J MAHANTA AMICUS CURIAE	PP, ASSAM
17	<b>WITH</b> <a href="#">Crl.A./95/2017</a> <u>7 Y 7 M 21 D :</u>	SRI KHAGENDRA CHAKMA @ KHAGEN <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION and ANR	MSB DEVI MR.M RAHMAN MR S BORGHAIN MR S BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	MS. P DAS RETAINER COUNSEL(CBI)

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LEAVE NOTE OF ADVOCATES FOR 27/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	02-04-2024	To	02-04-2024
3)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
4)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
5)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
6)	MR. O P BHATI	11-03-2024	To	07-04-2024
7)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
8)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
9)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
10)	MR. B NATH	22-03-2024	To	05-04-2024
11)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
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15)	MS N SAIKIA	22-03-2024	To	29-03-2024
16)	MR. S R GOGOI	23-03-2024	To	30-03-2024
17)	MR. P MAHANTA	24-03-2024	To	29-03-2024
18)	MR. M DUTTA	27-03-2024	To	28-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday,27th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 <a href="#">Bail Appln./867/2024</a>	AJU GHOSH <b>Versus</b> THE STATE OF ASSAM	MD H R AHMED MR J I MONDAL MR J ISLAM	PP, ASSAM
2 <a href="#">Bail Appln./889/2024</a>	MRIGEN GOGOI <b>Versus</b> THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
3 <a href="#">Bail Appln./890/2024</a>	NEKIBUR RAHMAN @ NEKIBUR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	PP, ASSAM
4 <a href="#">Bail Appln./893/2024</a>	MD. NOOR ALOM @ MD. NUR ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
5 <a href="#">Bail Appln./895/2024</a>	NEPAL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR V JAMMAR MR R CHETRY MR P TALUKDAR	PP, ASSAM
6 <a href="#">Bail Appln./896/2024</a>	MAFIJUL ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
<b>MOTION</b>			
7 <a href="#">Crl.Rev.P./119/2024</a>	ADITYA GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A KHANIKAR R L CHUTIA	PP, ASSAM
<b>WITH</b> <a href="#">I.A.(Crl.)/293/2024</a> in Crl.Rev.P./119/2024	ADITYA GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A KHANIKAR R L CHUTIA	PP, ASSAM
8 <a href="#">Crl.Rev.P./120/2024</a> B/O	KALPA JYOTI BARUAH <b>Versus</b> PUJA DAS	MS. T SOM MR. P TELI	
9 <a href="#">AB/667/2024</a>	ABIKUL SHEIKH @ AFIKUL SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR H R A CHOUDHURY P. GHOSH	PP, ASSAM
<b>ADMISSION</b>			

10	<a href="#">Tr.P.(CrI.)/41/2023</a> FIXED	ANUPAM DEBNATH <b>Versus</b> SHILPI NATH	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. S BORTHAKUR MS. S KAKATI
11	<a href="#">Crl.Rev.P./566/2023</a> FIXED	JESMIN RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR TOSLIMA BEGUM	MR. A M BORA (R-6,7,8,9) MR. J PATOWARY (R-6,7,8,9) MR. V A CHOWDHURY (R-6,7,8,9) MR. M S HUSSAIN (R-6,7,8,9) PP, ASSAM
12	<a href="#">Crl.Pet./1304/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	MD MANIK DEWAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR. S HAQUE S YESMIN	MR. B K DAS (R-2) PP, ASSAM
13	<a href="#">Crl.Pet./48/2024</a> FIXED	KAYED BANU <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR. J AHMED (R-3) MR. D C BORAH (R-2) MR. K M HASSAN (R-2) MS. A HUSSAIN (R-3) MS. R BEGUM (R-3) H G DAISY (R-3) PP, ASSAM
14	<a href="#">Crl.Rev.P./60/2024</a> WITH LCR 4 FILES, FIXED	CHANU KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N K KALITA MR D DEKA	MR. N ALAM(R-2) MR K JAIN(R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/158/2024</a> <b>in</b> CrI.Rev.P./60/2024	CHANU KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N K KALITA MR D DEKA	PP, ASSAM
15	<a href="#">Crl.A./87/2024</a>	MD. ABDULLAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. T BEGUM	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/292/2024</a> <b>in</b> CrI.A./87/2024	MD. ABDULLAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. T BEGUM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
16	<a href="#">Bail Appln./3341/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	SOLOMON AND ANR <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR F U CHOUDHURY MR. A S TAPADER	PP, ASSAM
17	<a href="#">Bail Appln./4182/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	AMIT RABI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM
18	<a href="#">Bail Appln./295/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MOKSEDUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
19	<a href="#">Bail Appln./496/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	GURVINDER SINGH <b>Versus</b> THE UNION OF INDIA	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	SC, NCB
20	<a href="#">Bail Appln./661/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MOHAMMAD MAJRUL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
21	<a href="#">Bail Appln./667/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. NOUSHAD AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
22	<a href="#">Bail Appln./715/2024</a> FIXED	AZMAL SEIKH @ AJMAL SHEIKH <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM MR M RAHMAN I AMIN	PP, ASSAM
23	<a href="#">Bail Appln./717/2024</a> FIXED	MD MINAJUDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
24	<a href="#">Bail Appln./729/2024</a> WITH OFFICE NOTE, FIXED	PUJA DUTTA <b>Versus</b> UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB

25	<a href="#">Bail Appln./733/2024</a> WITH OFFICE NOTE, FIXED	KAJAL DEBNATH <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
26	<a href="#">Bail Appln./767/2024</a> FIXED	KADAM ALI <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. J ALI MS S ABDULLAH	PP, ASSAM
27	<a href="#">Bail Appln./794/2024</a> FIXED	ASHISH HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. D P BORAH MR U GHOSH	PP, ASSAM
28	<a href="#">Bail Appln./805/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL KADER @ ABDUL KADER JILANI <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM

**BAIL HEARING**

29	<a href="#">AB/3409/2023</a> FIXED	SANJAY AGARWAL @ AGARWALA <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB MR S RAHMAN MR. J HUSSAIN	PP, ASSAM
30	<a href="#">AB/11/2024</a> FIXED	SUSHIL MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
31	<a href="#">AB/149/2024</a> FIXED	NAREN SALOI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M SHARMA MR S DEKA	PP, ASSAM
32	<a href="#">AB/207/2024</a> FIXED	ROBIN RABHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. S B CHOUDHURY MR A N AHMED	PP, ASSAM
33	<a href="#">AB/286/2024</a> FIXED	NABAJIT KALITA ALIAS GANESH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
34	<a href="#">AB/399/2024</a> FIXED	SUEDA MABIA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR S SARMA MR. U K GOSWAMI	PP, ASSAM
35	<a href="#">AB/438/2024</a> FIXED	AMINUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
36	<a href="#">AB/457/2024</a> FIXED	DHANJIT DEBNATH <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR A ALIM SK MR. A W MONDAL	PP, ASSAM
37	<a href="#">AB/473/2024</a> FIXED	JAHARUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN MR Z RAHMAN	PP, ASSAM
38	<a href="#">AB/638/2024</a> WITH OFFICE NOTE, FIXED	SHOHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK R KHATUN A A AHMED	PP, ASSAM
39	<a href="#">AB/639/2024</a> FIXED	MOHIDUL ISLAM @ MOFIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
40	<a href="#">AB/758/2024</a> FIXED	S.M. MEHEDI HASSAN @ MEHEDI (RAKHIBUL ISLAM) AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. RASHIDUL ISLAM MR A K DAS U U KHAN	PP, ASSAM

**ORDERS**

41	<a href="#">Crl.A./239/2023</a> 0 Y 9 M 9 D :WITH OFFICE NOTE, LCR 5 FILES, FIXED	ASKAR ALI TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/588/2023</a> <b>in</b> Crl.A./239/2023	ASKAR ALI TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM

42	<a href="#">Crl.A./437/2023</a> WITH OFFICE NOTE, FIXED	GIRIN GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K BORUAH MS P DAS	PP, ASSAM
43	<a href="#">Crl.Pet./573/2023</a>	NILAMONI MALAKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
44	<a href="#">Crl.L.P./9/2024</a> in Crl.A./2621/2024	SHYAM LAL KAIRI <b>Versus</b> SAKUNTALA KAIRI	MS. P BHATTACHARYA MR T GOGOI	
	<b>WITH</b> <a href="#">Crl.A./2621/2024</a> (Filing Number)	SHYAM LAL KAIRI <b>Versus</b> SAKUNTALA KAIRI A	MS. P BHATTACHARYA	
45	<a href="#">Crl.Rev.P./24/2024</a> WITH LCR 2 FILES, FIXED	WAHID AHMED KHAN <b>Versus</b> AARIZ GARMENTS AND ANR	MR. P BORA MR H K SARMA MS K BHATTACHARYYA MS K SARMA	
46	<a href="#">I.A.(Crl.)/137/2024</a> WITH OFFICE NOTE, FIXED in Crl.A./43/2024	AJIT @ AJAY SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A BHATTACHARJEE MR. A BHATTACHARYA MS. K MALAKAR	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./43/2024</a>	AJIT @ AJAY SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	MR D GOGOI (AMICUS CURIAE R-2) PP, ASSAM
<b>HEARING</b>				
47	<a href="#">Crl.A./173/2021</a> WITH LCR 6 FILES, B/O	BHULA GOGOI <b>Versus</b> THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS. A GOGOI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/445/2021</a> in Crl.A./173/2021	BHULA GOGOI <b>Versus</b> THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS. A GOGOI	PP, ASSAM
48	<a href="#">Crl.Pet./975/2022</a> FIXED	SHANKAR PRASAD JAIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	02-04-2024	To	02-04-2024
3)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
4)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
5)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
6)	MR. O P BHATI	11-03-2024	To	07-04-2024
7)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
8)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
9)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
10)	MR. B NATH	22-03-2024	To	05-04-2024
11)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
12)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
13)	MR. K P PATHAK	22-03-2024	To	05-04-2024
14)	MR. A C SARMA	21-03-2024	To	28-03-2024
15)	MS N SAIKIA	22-03-2024	To	29-03-2024
16)	MR. S R GOGOI	23-03-2024	To	30-03-2024
17)	MR. P MAHANTA	24-03-2024	To	29-03-2024
18)	MR. M DUTTA	27-03-2024	To	28-03-2024



सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:15 AM to 1:00 PM****2:00 PM to 4:30 PM****[ For Wednesday,27th March 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM ]****BEFORE:****HONOURABLE MR. JUSTICE K. SEMA****COURT NO: 16****[CIVIL BENCH-III]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>ORDER NO STEPS</b>			
1 <a href="#">WP(C)/4989/2017</a>	PANKAJ OZA and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 18 ORS.	MR.H NATH MR.P K BARUAH MR.S BORTHAKUR	MR P N SARMA (R-12,16) DR. B AHMED (R-10) MS. N SHYAMAL (R-7,9) SC, APSC MR. A OZAH (R-14,17) MR. U K NAIR (R-7,9) MR. A CHETRY (R-7,9) MR K UDDIN (R-10) MR. A K AZAD (R-10) MR. M P SARMA (R-7,9) MS. J RAJBONGSHI (R-14,17) MS K GOGOI (R-18) MR. J RABHA (R-18) MR. T R DEURI (R-18)
<b>ADMISSION</b>			
2 <a href="#">WP(C)/1203/2018</a> FIXED	SMT. ANU DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS M D CHOWDHURY MR. G AGARWAL MS. R K SAINI	GA, ASSAM
3 <a href="#">WP(C)/2815/2018</a>	JITUMANI KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MR H DAS	GA, ASSAM SC, IRRIGATION MR. B AHMED
4 <a href="#">WP(C)/7209/2019</a>	DHANANJAY BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY SC, IRRIGATION
5 <a href="#">WP(C)/7245/2019</a>	UMA DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. S ROY MS. I DAS	GA, ASSAM
6 <a href="#">WP(C)/4020/2020</a>	DHIRAJ NATH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. H K NATH	MR. R. DHAR, SC, PWD ROAD GA, ASSAM
7 <a href="#">WP(C)/4323/2020</a> B/O	ALTAF HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B SAHARIA MR. JUNM LASKAR MR. A M BARBHUIYA MR. P N GOSWAMI MS. A AHMED	SC, WATER RESOURCE



	<b>WITH</b> <a href="#">I.A.(Civil)/1920/2020</a> in WP(C)/4323/2020	ALTAH HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B SAHARIA MR. JUNM LASKAR MR. A M BARBHUIYA MS. A AHMED	SC, WATER RESOURCE
8	<a href="#">WP(C)/1600/2021</a>	SIRANJU KEWOT AND 13 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
9	<b>WITH</b> <a href="#">WP(C)/1924/2021</a>	RAM PRABESH MAHATO AND 11 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
10	<b>WITH</b> <a href="#">WP(C)/1938/2021</a>	JOGENDRA SAHANI AND 11 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
11	<b>WITH</b> <a href="#">WP(C)/2640/2021</a>	MAHESH SARMA AND 8 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
12	<b>WITH</b> <a href="#">WP(C)/2737/2021</a>	RAJ KUMAR SAH AND 11 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
13	<b>WITH</b> <a href="#">WP(C)/2743/2021</a>	KUSHO SAHANI AND 12 ORS <b>Versus</b> FOOD CORPORATION OF INDIA AND 6 ORS	MR A DASGUPTA MS B DAS	SC, F C I
14	<a href="#">WP(C)/3594/2021</a>	FARUK AHMED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM
15	<a href="#">WP(C)/5049/2021</a>	F/NO.881560015, PHARMACIST (NON COMBATISED), JANARDAN SINGH <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR H J SAIKIA	MR. K GOGOI ASSTT.S.G.I.
16	<a href="#">WP(C)/5261/2021</a>	SWAPNA DOWARAH AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. P K GOSWAMI MR A BARMAN	GA, ASSAM
17	<a href="#">WP(C)/5455/2021</a>	EX FORCE NO. 025090635 SHRI ABINASH BARMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAJUMDAR MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	ASSTT.S.G.I.
18	<a href="#">WP(C)/5554/2021</a>	MANIK CHANDRA DAIMARY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS. J GHOSH A CHAKMA	MR. S P CHOUDHURY (r-1,2) MR. S P CHOUDHURY (r-1,2) ASSTT.S.G.I.
19	<a href="#">WP(C)/5706/2021</a>	RAFIQUL ISLAM AHMED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, FOREST SC, FINANCE
20	<a href="#">WP(C)/7400/2021</a>	SODHA ROHITSINH KHIMJI <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR P BHARDWAJ MR. M SARMA	MR. P S BHATTACHARYYA ASSTT.S.G.I.
21	<a href="#">WP(C)/4564/2022</a>	EX NO. G/3600904A RFN/GD, KIRAN PAL SINGH <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MRS. R DEVI ASSTT.S.G.I.
22	<a href="#">WP(C)/2812/2023</a>	ANGARAG SAIKIA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R SINGHA MS S PATOWARY	SC, HIGHER EDU GA, ASSAM SC, FINANCE

23	<a href="#">WP(C)/3896/2023</a>	NILKANTA SINHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA MS. M PAUL MS. S P DAS	SC, AG SC, PWD SC, FINANCE SC, DIMA HASAO
24	<a href="#">WP(C)/4751/2023</a>	MINJUWARA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S DAS MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	MR. J I BORBHUIYA (R-4,7) MR. J PATOWARY (R-3,5,6) MR. L MOHAN (R-4,7) SC, HEALTH
25	<a href="#">WP(C)/5534/2023</a> WITH OFFICE NOTE	SMTI RINA SINGH DUWARAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MR. A B T HAQUE MR A HOSSAIN	SC, CO OP GA, ASSAM SC, K A A C SC, FINANCE
<b>ORDERS</b>				
26	<a href="#">WP(C)/951/2014</a> FIXED	SATYA RAM DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.M K BORO LEGAL AID COUNSEL	GA, ASSAM
27	<a href="#">WP(C)/8176/2018</a>	SHAHADAT ALI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A HAWARI MR S ISLAM	GA, ASSAM SC, TAXES
28	<a href="#">Cont.Cas(C)/135/2020</a> FIXED	ANUPAMA BORAH <b>Versus</b> ANURAG GOEL	MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN	MRS D BORAH SC, HEALTH AND F W SC, HEALTH
29	<a href="#">Cont.Cas(C)/504/2020</a>	GS-173517H SRI C CHANDRA KUMAR, J.E. (CIVIL) <b>Versus</b> DR AJAY KUMAR AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. R K D CHOUDHURY MR. R K D CHOUDHURY MR. R K D CHOUDHURY
30	<a href="#">Cont.Cas(C)/455/2021</a>	JONALI BARMAN AND 2 ORS. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR K K GOSWAMI MR. P MAJUMDAR SK S HOSSAIN	
31	<a href="#">Cont.Cas(C)/487/2021</a>	MD. NUR SHAHED ALI <b>Versus</b> MR. NARAYAN KONWAR AND 2 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR J SINGH	MR. D SAIKIA (r-3) MR S DAS (r-3)
32	<a href="#">Cont.Cas(C)/504/2021</a> FIXED	R C AGANSIMANI (RAMNATH CHINTAMAN A) <b>Versus</b> DR AJAY KUMAR, IAS AND 2 ORS	MR. A BHATTACHARYA MS K TALUKDAR MS. K MALAKAR MS. N UPADHYAY MR. A BHATTACHARJEE	MR. S S ROY (r-3)
33	<a href="#">Cont.Cas(C)/153/2022</a>	SARTHE TERON <b>Versus</b> ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MR. B SARMA MRS. R S DEURI MS T WAPANGLA MS. M DAS
34	<a href="#">Cont.Cas(C)/468/2022</a>	ROSHIDUL HOQUE <b>Versus</b> RAVI SHANKAR PRASAD AND ANR.	MS P AGARWAL MR. B J DAS	
35	<a href="#">Cont.Cas(C)/519/2022</a>	RANJIT PATOWARY <b>Versus</b> RAHUL CHANDRA DAS, A.C.S.,	MS M DAS	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MS E NATH
36	<a href="#">Review.Pet./94/2023</a> WITH WP(C)/596/2018 (D/O)	THE STATE OF ASSAM <b>Versus</b> SRI CHANDRAMA DEVI AND 2 ORS	MR. R MAZUMDAR MR. N J KHATANIAR	MR H K DAS(R-1) MR. M P SARMA (r-1) MS S SARMA HAZARIKA (r-1) MR A CHAKRABORTY(R-1) MR A CHETIA (r-1) MR N K SARMA(R-1)
<b>WITH</b>				
37	<a href="#">Cont.Cas(C)/246/2021</a>	SMTI. CHANDRAMA DEVI <b>Versus</b> PREETOM SAIKIA AND ANR	MR. U K NAIR MR. M P SARMA	MR. D SAIKIA MR. R MAZUMDAR MS H TERANGPI
38	<a href="#">Cont.Cas(C)/423/2023</a>	RANATI BALA ROY <b>Versus</b> SIDDHARTH SINGH AND 3 ORS	MR. S P BHATTACHARJEE MR N SARMA MS K BASUMATARY MR R K SAHA	

39	<a href="#">I.A.(Civil)/409/2024</a> WITH WP(C)/4867/2015 (D/O) in WP(C)/4867/2015 <b>WITH</b> <a href="#">MC/6/2024</a>	MD. ABDUSH SAMAD <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J KALITA	SC, CO OP
40	<a href="#">I.A.(Civil)/739/2024</a> IN WP(C)/2826/2007(D/O) in WP(C)/2826/2007  <b>WITH</b> <a href="#">MC/20/2024</a>	MD. ABDUSH SAMAD <b>Versus</b> THE STATE OF ASSAM AND 7 ORS  SRI SABARAT ALI @ SHEIKH <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. J KALITA  MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	SC, CO OP  DY.S.G.I.  DY.S.G.I.
<b>HEARING</b>				
41	<a href="#">WP(C)/2684/2015</a> FIXED	NARESH KUMAR UPADHYAYA <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.A BARKAKATI MR.T N SRINIVASAN	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 27/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	02-04-2024	To	02-04-2024
3)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
4)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
5)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
6)	MR. O P BHATI	11-03-2024	To	07-04-2024
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8)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
9)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
10)	MR. B NATH	22-03-2024	To	05-04-2024
11)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
12)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
13)	MR. K P PATHAK	22-03-2024	To	05-04-2024
14)	MR. A C SARMA	21-03-2024	To	28-03-2024
15)	MS N SAIKIA	22-03-2024	To	29-03-2024
16)	MR. S R GOGOI	23-03-2024	To	30-03-2024
17)	MR. P MAHANTA	24-03-2024	To	29-03-2024
18)	MR. M DUTTA	27-03-2024	To	28-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday, 27th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">CRP/34/2024</a>	ANUWARUZ ZAMAN AND ANR <b>Versus</b> ON THE DEATH OF HABEJ ALI, HIS LEGAL HEIRS FULESA KHATUN AND 4 ORS.	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	
2 <a href="#">CRP(IO)/84/2024</a> CAVT. NO.01332/024, FIXED	MD. AKHTAR HUSSAIN AND ANR <b>Versus</b> ON THE DEATH OF ANOWAR HUSSAIN HIS LEGAL HEIRS SHAHJAHANA BEGUM AND ANR	MR P K KALITA MR K TALUKDAR	MR M AHMED MR A. ALI FOR CAVEATOR
3 <a href="#">CRP(IO)/111/2024</a>	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> GIRIKANTA MAHANTA AND 2 ORS.	MR T KALITA MR. A KAKATI	
4 <a href="#">Cont.Cas(C)/156/2024</a> FIXED	ROOP CHAND KUCHERIA <b>Versus</b> M/S BONGAIGAON STORES AND 3 ORS	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	
5 <a href="#">CRP(IO)/92/2024</a>	<b>WITH</b> RAM KISHAN MAHESWARI <b>Versus</b> ROOPCHAND KUCHERIA AND ANR	MR. B J MUKHERJEE MS R SAHA	
<b>ADMISSION</b>			
6 <a href="#">CRP/138/2022</a>	KRISHNA DEVI @ SABITRI DEVI (RANI), <b>Versus</b> UNION OF INDIA AND 2 ORS	MR. S SAHU PETITIONER IN PERSON MS. A ROY	MRS. A GAYAN DY.S.G.I.
7 <a href="#">CRP/140/2022</a>	MD. CHAND MAHMUD <b>Versus</b> HASMAT ALI AND 3 ORS.	MR H R CHOUDHURY S. TALUKDAR	MR. A K PURKAYASTHA MR. B RAHMAN
8 <a href="#">CRP(IO)/216/2022</a>	SHANKAR LAL BHAIJANKA <b>Versus</b> DELIGHT CONSTRUCTION PRIVATE LTD. AND ANR.	MR G KHANDELIA	MR U SARMA (r-1,2) MR. F AHMED (r-1,2) MR. M DAS (r-1,2)
9 <a href="#">CRP(IO)/231/2022</a>	AMIT KUMAR BHAIJANKA <b>Versus</b> SHANKAR LAL BHAIJANKA	MR S SANCHETI MR. A SANCHETI MR. R C SANCHATI	MR G KHANDELIA MR. K DEKA MR. K DEKA MR R PAUL

10	<a href="#">CRP/9/2023</a> FIXED	ARUN DUBEY AND ANR <b>Versus</b> JAGAT BORAH AND 2 ORS	MR. S K DEORI MS. SOMILA MR. S KASHYAP	MR B C DAS (R-1 to 3) MS M D MEDHI (R-1 to 3) MS J KALITA (R-1 to 3)
11	<a href="#">CRP(IO)/328/2023</a> CAVT. NO.09742/023, FIXED	M/S NUMALIGARH REFINERY LTD. <b>Versus</b> M/S. AMKAP MARKETING PVT. LTD.,	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	MRS P BARUA FOR CAVEATOR
12	<a href="#">LA.App./9/2024</a>	DORA MARAK <b>Versus</b> THE GENERAL MANAGER, NORTH EAST FRONTIER RAILWAY , MALIGAON . AND 2 ORS A	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM MR. C K S BARUAH MR. C K S BARUAH DY.S.G.I.
13	<a href="#">LA.App./10/2024</a>	SEPTLINE SANGMA <b>Versus</b> THE GENERAL MANAGER, NORTH EAST FRONTIER RAILWAY , MALIGAON . AND 2 ORS A	MR H DAS MR. B C DEKA D BARUAH	MR. C K S BARUAH MR. C K S BARUAH MR. C K S BARUAH SC, NF RLY
14	<a href="#">LA.App./14/2024</a>	KUNDANMAL BAID AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS B	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA MR. R BHAGAWATI	GA, ASSAM
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
15	<a href="#">RSA/246/2010</a>	JAHANARA BEGUM and 2 ORS <b>Versus</b> MATIUR RAHMAN and 5 ORS	MR.B SINHA MR.T DEWAN MR.M GOGOI	MR.A R SIKDAR MR.N AHMED MD.A HUSSAIN MR.M AHMED MR.M H TALUKDAR
<b>ORDERS</b>				
16	<a href="#">RSA/17/2008</a>	MD. SHAHJAHAN ALAM and ORS <b>Versus</b> GHUGU BORO KACHARI and ORS		MR. R J BORDOLOI (R3) MR. R ALI (R3)
17	<a href="#">RSA/136/2009</a> WITH LCR	SMT GEDO BALA BARMAN, <b>Versus</b> MANORANJAN BARMAN and ANR,	MR G P BHOWMIK MR R HAZARIKA MS. J PURKAYASTHA	MISS.J R BORA MR.R BORAH MS.J BORAH
18	<a href="#">RSA/162/2010</a> WITH LCR, FIXED	MUSTT. MALEKJAN BEWA and 2 ORS, <b>Versus</b> MD. KUMAR ALI and ORS,	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA
19	<a href="#">I.A.(Civil)/3456/2017</a> FIXED in <a href="#">RSA/291927/2017</a> <b>WITH</b> <a href="#">RSA/291927/2017</a> (Filing Number)	BHANU DEY <b>Versus</b> ARABINDA ROY	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	MR. A K SAHEWALLA AS AMICUS CURIAE
20	<a href="#">I.A.(Civil)/967/2020</a> FIXED in <a href="#">MACApp./12567/2019</a>  <b>WITH</b> <a href="#">MACApp./12567/2019</a> (Filing Number)	SRI BHANU DEY <b>Versus</b> SRI ARABINDA ROY	MR.B K BHATTACHARJEE DR.R SARMAH	
20	<a href="#">I.A.(Civil)/967/2020</a> FIXED in <a href="#">MACApp./12567/2019</a>	NEW INDIA ASSURANCE CO. LTD <b>Versus</b> SRI DIPJYOTI BORDOLOI AND 2 ORS	MR. K K BHATRA MR. A SAIKIA MS. S BURAGOHAIN MR. D BHUYAN	
21	<a href="#">Review.Pet./83/2023</a> in <a href="#">Arb.P./4/2014 (D/O)</a> , FIXED	NEW INDIA ASSURANCE CO. LTD <b>Versus</b> SRI DIPJYOTI BORDOLOI AND 2 ORS	MR. B CHAKRAVARTY	
22	<a href="#">CRP/195/2023</a> WITH LCR, FIXED	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> M/S G D ENGINEERING CONSTRUCTION		
22	<a href="#">CRP/195/2023</a> WITH LCR, FIXED	NIBHA TALUKDAR AND 4 ORS <b>Versus</b> DEPUTY REGISTRAR (FINANCE) AND ANR (B)	MRS. HIRAMONI TALUKDAR ROYCHOUDHURY	SC, GHC
23	<a href="#">I.A.(Civil)/252/2023</a> in <a href="#">RSA/7191/2022</a>	MRINALINI BORA <b>Versus</b> ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND ANR.	MR. P BORAH MRS K M SAIKIA	

	<b>WITH</b> <a href="#">RSA/7191/2022</a> (Filing Number)	MRINALINI BORA <b>Versus</b> ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND ANR. B	MR. P BORAH	
24	<a href="#">I.A.(Civil)/547/2023</a> WITH LCR in RSA/27/2023 <b>WITH</b> <a href="#">RSA/27/2023</a>	SHRADHA NANDA BARMAN <b>Versus</b> BHUMIDHAR BARMAN AND 3 ORS .	MR. M DUTTA MS S DEV MR J MAHANTA	
		SHRADHA NANDA BARMAN <b>Versus</b> BHUMIDHAR BARMAN AND 3 ORS .	MR. M DUTTA MS S DEV MR J MAHANTA	MR. P K ROYCHOUDHURY (R-2) MR. N HAQUE (R1-R3) MR. A K AZAD (r-1) MR. S R BARBHUIYA (R1- R3) MR M HUSSAIN (R1-R3)
25	<a href="#">I.A.(Civil)/2334/2023</a> WITH LCR in RSA/200/2015 <b>WITH</b> <a href="#">RSA/200/2015</a>	ABDUS SATTAR <b>Versus</b> SHRI PRAMOD KUMAR KEDIA and 2 ORS	MR. A SATTAR	
		SHRI PRAMOD KUMAR KEDIA and 2 ORS <b>Versus</b> ON THE DEATH OF JIBAN CHANDRA KUNDU HIS LEGAL HEIRS SMTI JAMNUNA RANI KUNDU and ORS	MS. K YADAV MS. K YADAV MS. M BHATTACHARJEE MS.D L DEKA MS.P BORAH MR.R L YADAV	MS.R HUSSAINR-1 - 13 MR.A SATTAR(R- 1 - 13) MS.N BARUAH(R- 1 - 13) MR.H K BARUAH(R-1 - 13) MR.R P GUPTA(R-1 - 13)
	<b>WITH</b> <a href="#">I.A.(Civil)/3244/2023</a> in RSA/200/2015	SHRI PRAMOD KUMAR KEDIA and 2 ORS <b>Versus</b> ON THE DEATH OF JIBAN CHANDRA KUNDU	MS. K YADAV MS. M BHATTACHARJEE MR.R L YADAV	MR. A SATTAR
	<b>WITH</b> <a href="#">I.A.(Civil)/3245/2023</a> in RSA/200/2015	SHRI PRAMOD KUMAR KEDIA and 2 ORS <b>Versus</b> ON THE DEATH OF JIBAN CHANDRA KUNDU	MS. K YADAV MS. M BHATTACHARJEE MR.R L YADAV	MR. A SATTAR
	<b>WITH</b> <a href="#">I.A.(Civil)/3246/2023</a> in RSA/200/2015	SHRI PRAMOD KUMAR KEDIA and 2 ORS <b>Versus</b> ON THE DEATH OF JIBAN CHANDRA KUNDU	MS. K YADAV MS. M BHATTACHARJEE MR.R L YADAV	MR. A SATTAR
26	<a href="#">I.A.(Civil)/3096/2023</a> in CRP(IO)/107/2023	M/S SVC PROJECT PVT. LTD. AND ANR <b>Versus</b> UNION OF INDIA AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	SC, C.G.C.
	<b>WITH</b> <a href="#">CRP(IO)/107/2023</a>	UNION OF INDIA AND ANR <b>Versus</b> M/S SVC PROJECT PVT. LTD. AND ANR	MR. B CHAKRAVARTY	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER
27	<a href="#">Review.Pet./27/2024</a> in Cont.Cas(C)/215/2023 (D/O)	MANSUR ALI AHMED <b>Versus</b> SANTOSHI AGARWALLA AND ANR	MR. K N CHOUDHURY MR. D J DAS	
28	<a href="#">CRP(IO)/39/2024</a> B/O	SALMA BEGUM CHOUDHURY <b>Versus</b> NAZMA BEGUM MAZUMDER AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	MR. N ISLAM (r-1) MR M A BARBHUIYA (r-1)
29	<a href="#">I.A.(Civil)/395/2024</a> in RSA/42/2012 (D/O) in Review.Pet./492/2024 <b>WITH</b> <a href="#">Review.Pet./492/2024</a> (Filing Number)	MADHAV CH. DAS <b>Versus</b> SANJOY GOGOI AND ORS	MR. ANANTA RAM MEDHI MS. K MEDHI MD. K AHMED	
		MADHAV CH. DAS <b>Versus</b> SANJOY GOGOI AND ORS H	MR. ANANTA RAM MEDHI	
30	<b>WITH</b> <a href="#">CRP/69/2022</a>	MADHAV CH DAS <b>Versus</b> ON THE DEATH OF UPANANDA GOGOI HIS LEGAL HEIRS SANJOY GOGOI AND 3 ORS	MR. A R MEDHI MS J KUMARI MS. K MEDHI	MR U DAS (r-1,2,4) MR. S SAIKIA (r-1,2,4) MS S BORO (r-1,2,4)

31	<a href="#">I.A.(Civil)/623/2024</a> WITH LCR in RSA/118/2014	ON THE DEATH OF ARJUN SINHA HIS LEGAL HEIRS ARCHANA SINHA AND 5 ORS <b>Versus</b> STATE OF ASSAM and 7 ORS.	MR. A C SARMA	GA, ASSAM
	<b>WITH</b> <a href="#">RSA/118/2014</a>	ARJUN SINHA <b>Versus</b> STATE OF ASSAM and 7 ORS.	MR.A B CHOUDHURY MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2329/2017</a> in RSA/118/2014	ARJUN SINHA <b>Versus</b> STATE OF ASSAM and 7 ORS.	MR.M A CHOUDHURY MR.M K SHARMA MISS.P M AHMED	GA, ASSAM MS. S SARMA MR A CHAKRABARTY SC, P W D
32	<a href="#">I.A.(Civil)/636/2024</a> FIXED in LA.App./1979/2024	ARUP KR BORO <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S A AHMED MR. F A AHMED	GA, ASSAM
	<b>WITH</b> <a href="#">LA.App./1979/2024</a> (Filing Number)	ARUP KR BORO <b>Versus</b> THE STATE OF ASSAM AND ANR. B	MR. S A AHMED	
33	<a href="#">I.A.(Civil)/773/2024</a> WITH LCR, FIXED in CRP(IO)/60/2023	SANCHITA ROY <b>Versus</b> RABINDRA CHANDRA PAUL	MS. R CHOUDHURY	MR. A R DAS
	<b>WITH</b> <a href="#">CRP(IO)/60/2023</a>	SANCHITA ROY <b>Versus</b> RABINDRA CHANDRA PAUL	MS. R CHOUDHURY	MR. A K PURKAYASTHA MR. S SHARMA MR. A R DAS
	<b>WITH</b> <a href="#">I.A.(Civil)/1845/2023</a> in CRP(IO)/60/2023	RABINDRA CHANDRA PAUL, <b>Versus</b> SANCHITA ROY		MS. R CHOUDHURY
34	<a href="#">Crl.Pet./810/2019</a>	RABINDRA CH. PAUL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MS L DAS	MR. A BISWAS MR R KALITA MS. S SARMA (R-2) MS S AHOM PP, ASSAM
35	<a href="#">I.A.(Civil)/920/2024</a> in CRP/12665/2023	DILIP SINGHA <b>Versus</b> GULAPLAL SAHU	MR. U DAS MR. S K SINGHA B KUMAR	
	<b>WITH</b> <a href="#">CRP/12665/2023</a> (Filing Number)	DILIP SINGHA <b>Versus</b> GULAPLAL SAHU (E)	MR. U DAS	
<b>STAY MATTERS</b>				
36	<a href="#">Tr.P.(C)/41/2016</a>	SMT PUNADOI GOGOI DUTTA <b>Versus</b> ASWINI DUTTA	MR.S BORA MR.S BORA MR.A KHANIKAR MR.A KHANIKAR MRP GOGOI MRP GOGOI	
37	<a href="#">CRP(IO)/366/2019</a>	KANANBALA ROY AND 8 ORS. <b>Versus</b> LEGAL HEIRS OF LT. ABDUL MANNAN MIAH AND 8 ORS.	MR G P BHOWMIK MRS. M HORE MR D KALITA	MR. K K DEY MR. K K DEY MR V K BAROOAH (R1.9, R2.3, R3, R4, R5.3, R6.4, R7.2, R7.3, R8.2, R8.3) FOR CAVEATOR
38	<a href="#">CRP(IO)/199/2022</a>	ANJALI DAS AND 3 ORS <b>Versus</b> LABANYA DAS	MR. R BARUAH MR. A IKBAL	
39	<a href="#">Tr.P.(C)/30/2023</a>	SMTI. DULUMONI DAS <b>Versus</b> MUNIN DAS	MR. S N KRISHNATRAYA MR. P K SHARMA	
40	<a href="#">Tr.P.(C)/66/2023</a>	SMTI RINU RANI DAS <b>Versus</b> SUDIPTA DAS	MR. RAJARSHEE DE MR. F A HASSAN	MR S AHMED

41	<a href="#">Tr.P.(C)/70/2023</a> FIXED	DIMPIMONI SAIKIA <b>Versus</b> RANADEV NATH	MR. P SUNDI	MR. P J SAIKIA MR H K HAZARIKA MS D DUTTA
42	<a href="#">CRP/186/2023</a> B/O	KHANINDRA NATH KEOT <b>Versus</b> SUJEET KUMAR CHOUDHURY	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	MR J ABEDIN MS. R CHOUDHURY MR M Z RAHMAN
43	<a href="#">Tr.P.(C)/23/2024</a> FIXED	AISHA AO <b>Versus</b> ARUP KUMAR MEDHI	MR. K D SARMA	
44	<a href="#">CRP(IO)/96/2024</a> FIXED	JAGADISH RABHA AND 3 ORS. <b>Versus</b> CHINTA BALA RABHA AND 3 ORS.	MR. M TALUKDAR MS. M TALUKDAR MR. P P DUTTA	
45	<a href="#">CRP(IO)/98/2024</a> FIXED	JIAD ALI @ JIYAD ALI RAHMAN <b>Versus</b> ABDUL HAMID SK	MD. I HUSSAIN H M S ELAHI	

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LEAVE NOTE OF ADVOCATES FOR 27/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	02-04-2024	To	02-04-2024
3)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
4)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
5)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
6)	MR. O P BHATI	11-03-2024	To	07-04-2024
7)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
8)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
9)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
10)	MR. B NATH	22-03-2024	To	05-04-2024
11)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
12)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
13)	MR. K P PATHAK	22-03-2024	To	05-04-2024
14)	MR. A C SARMA	21-03-2024	To	28-03-2024
15)	MS N SAIKIA	22-03-2024	To	29-03-2024
16)	MR. S R GOGOI	23-03-2024	To	30-03-2024
17)	MR. P MAHANTA	24-03-2024	To	29-03-2024
18)	MR. M DUTTA	27-03-2024	To	28-03-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday,27th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM ]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 <a href="#">Bail Appln./871/2024</a>	NONGSAIBAM SANJIT <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
2 <a href="#">Bail Appln./874/2024</a>	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
3 <a href="#">Bail Appln./875/2024</a>	MD. NAWAZ KHAN <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
4 <a href="#">Bail Appln./876/2024</a>	ATIQUIL ISLAM <b>Versus</b> THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MRS S N KHANDAKAR MR R HOQUE	PP, ASSAM
5 <a href="#">Bail Appln./878/2024</a>	MD. BABU ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B RAHMAN MR A MALEK	PP, ASSAM
6 <a href="#">Bail Appln./885/2024</a>	RANJAN KUMAR <b>Versus</b> UNION OF INDIA	MR. A DUTTA	SC, NCB
7 <a href="#">Bail Appln./886/2024</a>	DIBYA JYOTI BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. C BORUAH MR. R BORO MR A BORUAH	PP, ASSAM
8 <a href="#">Bail Appln./887/2024</a>	KANDARPA KALITA <b>Versus</b> THE STATE OF ASSAM	MAHIBUR RAHMAN MS. NISHA BEGUM	PP, ASSAM
9 <a href="#">Bail Appln./888/2024</a>	BASANTA PRADHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS N DEKA MR SAURADEEP DEY	PP, ASSAM SC, FOREST
10 <a href="#">Bail Appln./894/2024</a>	MOHAMMAD SIRAJUDDIN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
<b>MOTION</b>			
11 <a href="#">Crl.Pet./314/2024</a> FIXED	DEEP NARAYAN GUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA MS B SARMA	PP, ASSAM

12	<a href="#">AB/786/2024</a>	MERAJ HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MR A K AHMED MD A S ALI	PP, ASSAM
13	<a href="#">AB/788/2024</a>	MANTU MIAH <b>Versus</b> THE UNION OF INDIA (DIRECTORATE OF REVENUE INTELIIGENCE)	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	SC, DRI
14	<a href="#">AB/792/2024</a>	KAMAL DEKA <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR	PP, ASSAM
15	<a href="#">AB/794/2024</a>	MAZAM ALI <b>Versus</b> THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
<b>ADMISSION</b>				
16	<a href="#">Crl.Rev.P./424/2023</a> FIXED	SEWALI BORAH <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION	MR P KATAKI MRS R BEGUM MS. M DEVI	SC, CBI
17	<a href="#">Crl.Pet./854/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	ABDUL AZIZ SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR A ALIM SK A A AHMED MR. A W MONDAL	MR K THAKUR (R-2) MR P R SARMA (R-2) B ALI SK (R-2) PP, ASSAM
<b>WITH</b>				
18	<a href="#">Crl.Pet./847/2023</a>	ABDUL AZIZ SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR A ALIM SK A A AHMED MR. A W MONDAL	MR K THAKUR (R-2) MR P R SARMA (R-2) B ALI SK (R-2) PP, ASSAM
19	<a href="#">Crl.Pet./1015/2023</a> FIXED	MEHBISH BEGUM AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MR. T CHUTIA	PP, ASSAM
20	<a href="#">Crl.Pet./1018/2023</a> FIXED	TIPBORLANG MAWSOR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. SURAJIT DAS (R-4) MR. M SHARMA (R-3) MR A W AMAN (R4) MR SARFRAZ NAWAZ (R-4) MR S A BARBHUYAN (R-4) MS. S YASMIN (R-3) DY.S.G.I. PP, ASSAM
21	<a href="#">Crl.Pet./46/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	HANNAN ALI KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. S ALI MR B ISLAM	MR. A M KHAN (R-2) MR. T T MONI (R-2) MR. K NATH (R-2) PP, ASSAM
22	<a href="#">Crl.Pet./130/2024</a> FIXED	SASHANKA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
23	<a href="#">Bail Appln./429/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ENNUSH ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. H ALI MS S. BEGUM	PP, ASSAM
24	<a href="#">Bail Appln./590/2024</a> WITH OFFICE NOTE, B/O	MD HAMIDULLAH @ MD. HAMIDUL <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
25	<a href="#">Bail Appln./595/2024</a> FIXED	SARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M H TALUKDAR MD. S ALOM	PP, ASSAM
26	<a href="#">Bail Appln./602/2024</a> WITH OFFICE NOTE, FIXED	ROHIT BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS	PP, ASSAM
<b>WITH</b>				
27	<a href="#">Bail Appln./487/2024</a>	SUMIT BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. U J SAIKIA	PP, ASSAM

28	<a href="#">Bail Appln./609/2024</a> FIXED	FAZLUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
29	<a href="#">Bail Appln./639/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JAYANTA SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
30	<a href="#">Bail Appln./663/2024</a> FIXED	TUNHAULIAN LANGEL <b>Versus</b> THE STATE OF ASSAM	MR M RANA MD. I AHMED	PP, ASSAM
31	<a href="#">Bail Appln./699/2024</a> FIXED	SHAHID ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR. J ABBAS	PP, ASSAM
32	<a href="#">Bail Appln./709/2024</a> FIXED	RAJIBUL ISLAM KHAN @ RAJIBUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
33	<a href="#">AB/1196/2023</a> FIXED	AZAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
34	<a href="#">AB/2315/2023</a> FIXED	HEMANTA TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MS. C NEWME MR A SARANIA MR. R BEZBARUAH	PP, ASSAM
35	<a href="#">AB/2883/2023</a> FIXED	MD ABUL KALAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
36	<a href="#">AB/3025/2023</a> FIXED	SOHID ALI <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
37	<a href="#">AB/3337/2023</a> FIXED	RAKESH SHARMA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
38	<a href="#">AB/3473/2023</a> WITH OFFICE NOTE, FIXED	MESER ALI <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
39	<a href="#">AB/3758/2023</a> FIXED	JEHERUL SK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR N BARMAN MS J BARMAN MR B DEORI	MR M Z SHAH (R-2) PP, ASSAM
40	<a href="#">AB/4177/2023</a> FIXED	MUSTAFA AHMED AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
41	<a href="#">AB/4213/2023</a> FIXED	MD RASHIDUL ISLAM @ RASIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J C BORAH	M ALAMGEER (r-2) MR. A ALAM (r-2) MR. M ALAM (r-2) PP, ASSAM
42	<a href="#">AB/4238/2023</a> FIXED	PRANAB KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MS M ZOMUANPUII MS S JAIN	PP, ASSAM
43	<a href="#">AB/4332/2023</a> FIXED	PRACHUJYA DAS <b>Versus</b> THE STATE OF ASSAM	MS. S G BARUAH MR D KALITA	PP, ASSAM
44	<a href="#">AB/430/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAHADUL HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA, SR. ADV MS. M KECHII	MR. R A MAZUMDER(R-2) PP, ASSAM
45	<a href="#">AB/487/2024</a> FIXED	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM

46	<a href="#">AB/550/2024</a> FIXED	MD. ABDUL MALEK <b>Versus</b> NARCOTICS CONTROL BUREAU	MR. B CHOWDHURY MR A AKBAR	MR. S C KEYAL SC, NCB
47	<a href="#">AB/584/2024</a> FIXED	MOHIT <b>Versus</b> THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA MS N BARUAH	PP, ASSAM
48	<a href="#">AB/673/2024</a> FIXED	MIRZANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
49	<a href="#">AB/675/2024</a> FIXED	SAILEN BHUYAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR D K ROY	MR. DITUL DAS PP, ASSAM
50	<a href="#">AB/737/2024</a> FIXED	GUDDU SINGH @ RAJ PRATAP SINGH <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
51	<b>WITH</b> <a href="#">AB/727/2024</a>	MRS CHANDRA BATI BARMAN <b>Versus</b> STATE OF ASSAM	MR. I A TALUKDAR MS N.RAHMAN	PP, ASSAM

**ORDERS**

52	<a href="#">W.P.(Cri.)/33/2022</a> WITH LCR, B/O	GULAM NABI AZAD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY S. TALUKDAR	GA, ASSAM MR. DITUL DAS
53	<a href="#">Crl.A./225/2022</a> WITH LCR 2 FILES, B/O	SANTALI RAY @ SONTALI ROY <b>Versus</b> RAJIB SONOWAL	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	MR. U K NAIR MR H P GUWALA MR. A BORO
54	<a href="#">Crl.Pet./1345/2023</a> B/O	ANUJ KUMAR GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R DE MR P NEOG	PP, ASSAM
55	<a href="#">Crl.Pet./242/2024</a> FIXED	MAYNAL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	02-04-2024	To	02-04-2024
3)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
4)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
5)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
6)	MR. O P BHATI	11-03-2024	To	07-04-2024
7)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
8)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
9)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
10)	MR. B NATH	22-03-2024	To	05-04-2024
11)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
12)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
13)	MR. K P PATHAK	22-03-2024	To	05-04-2024
14)	MR. A C SARMA	21-03-2024	To	28-03-2024
15)	MS N SAIKIA	22-03-2024	To	29-03-2024
16)	MR. S R GOGOI	23-03-2024	To	30-03-2024
17)	MR. P MAHANTA	24-03-2024	To	29-03-2024
18)	MR. M DUTTA	27-03-2024	To	28-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday,27th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CIVIL BENCH-IV AND V

**THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/4790/2021</a> FIXED	THE BORMAH JAN TEA COMPANY (1936) LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA	SC, FINANCE
2	<a href="#">WP(C)/716/2024</a>	PRABHU DAYAL AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. P P BARUAH MR. D GOSWAMI	SC, REVENUE
3	<a href="#">WP(C)/807/2024</a>	MOSTAQ MD MOKSEDUR HASSAN <b>Versus</b> THE UNION OF INDIA AND 10 ORS	K U AHMED MD M HOQUE	GA, ASSAM MRS. R DEVI DY.S.G.I. SC, HEALTH
4	<a href="#">WP(C)/1293/2024</a> FIXED	LAKHIMPUR DISTRICT SECTION DIVISIONAL N F RAILWAY FREIGHT TRUCK UNION HARMOTI JUNCTION <b>Versus</b> THE UNION OF INDIA AND 10 ORS	MR D SAIKIA MR. B K DAS MR. D BANIA	GA, ASSAM DY.S.G.I.
5	<a href="#">WP(C)/1365/2024</a> FIXED	RAM CHANDRA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MS P GUPTA MR P DOLEY MS V V THANYU	GA, ASSAM
6	<a href="#">WP(C)/1534/2024</a> FIXED	ABDUL BATEN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A ALI MR S ISLAM MR. Y ALI	GA, ASSAM SC, REVENUE
7	<a href="#">WP(C)/1692/2024</a>	APURBA KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
8	<a href="#">WP(C)/1696/2024</a>	SARBAT ALI @ SHARBAT ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	SC, FOREST

9	<a href="#">WP(C)/1700/2024</a>	BIDHU BHUSAN CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R M CHOUDHURY	SC, INDUSTRIES AND COMMERCE
<b>ORDER (STAY VACATING)</b>				
10	<a href="#">I.A.(Civil)/2689/2022</a> FIXED in <a href="#">WP(C)/4811/2022</a> <b>WITH</b> <a href="#">WP(C)/4811/2022</a>	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> SHAHI MD. KARIM	MR. S K MEDHI	R SARMAH
		SHAHI MD. KARIM <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	R SARMAH MS M KAKOTY MR. R B PHOOKAN	SC, NF RLY
11	<b>WITH</b> <a href="#">WP(C)/4030/2022</a>	SHAHI MD. KARIM <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	R SARMAH	MR. S K MEDHI SC, RAILWAY
<b>ADMISSION</b>				
12	<a href="#">WP(C)/7107/2021</a> PART-HEARD, FIXED	RAJDEEP ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM MR. T C CHUTIA MR D NATH SC, REVENUE
13	<a href="#">WP(C)/2499/2015</a> FIXED	RAJU KHANIKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	GA, ASSAM(R1-3) MR.P N GOSWAMI
14	<b>WITH</b> <a href="#">WP(C)/7733/2015</a>	RAJU KHANIKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MR.R BHATTACHARJEE	GA, ASSAM
15	<b>WITH</b> <a href="#">Cont.Cas(C)/471/2019</a>	RAJU KHANIKAR <b>Versus</b> AAYUSH GARG	MR. B K BHATTACHARJEE MS. P SAHA MR. R SARMAH	
16	<b>WITH</b> <a href="#">WP(C)/5234/2019</a>	RAJU KHANIKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	GA, ASSAM
17	<a href="#">WP(C)/2235/2017</a> FIXED	ANJALI DUTTA and ANR. <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.K K PARASAR MR.B CHETRI MS.N UPADHYAY	MR.B K MAHAJAN(R-8) MR. T J MAHANTA MR.N HOQUE(R-8) GA, ASSAM MR. P P DUTTA MR.N MAHAJANR-8 MR.R ALI(R-8) MR. A BORUA MS N BORDOLOI, SC, REVENUE DEPTT.
18	<a href="#">WP(C)/4580/2018</a> FIXED	PRITHA SINGH CHETRI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M CHANDA MR. S CHOUDHURY MR. A BHATTACHARYA	MR. S C KEYAL (ASSTT.S.G.I.) MR. M KHATANIAR (SC, BTC,(R-7)) MRS. A GAYAN MS. M BHATTACHARJEE (ADDL. SR. GA,(R-6)) MS. P DAS (CGC,(R-1 to R- 5)) SC, BTC ASSTT. S.G.I.
19	<a href="#">WP(C)/6729/2018</a> FIXED	THE ASSAM TEA PLANTATIONS PROVIDENT FUND AND PENSION FUND PENSIONERS ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K PAUL MR D K DEY MR J P CHAUHAN MS. R VERMA MS. A SARMA	GA, ASSAM
20	<a href="#">WP(C)/420/2019</a> FIXED	TEZPUR IDDGAH COMMITTEE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR R BARUAH A I AHMED MR S ALI MR. A IKBAL MS. M NATH	GA, ASSAM MR G CHOUDHURY (R-3) SC, REVENUE

21	<a href="#">WP(C)/871/2020</a> FIXED	PAPU BORUAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	GA, ASSAM MR. A GANGULY (R-7) MR. A DUTTA (R-7) MR. A DHANUKA (R-7) SC, EXCISE DEPTT.
22	<a href="#">WP(C)/3229/2021</a> FIXED	NUREMA BIBI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY	GA, ASSAM SC, FOREST
23	<a href="#">WP(C)/5600/2021</a> FIXED	SHREE BHAIKAV NATH ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1805/2021</a> in WP(C)/5600/2021	SHREE BHAIKAV NATH ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
24	<a href="#">WP(C)/5472/2021</a>	M/S SK TRADING CO. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MS. N RAI MS S S ZIA	GA, ASSAM MR. B K DAS (R8-R11) MR D NATH SC, RAILWAY
25	<a href="#">WP(C)/5127/2022</a> FIXED	BIMAL CHANDRA DEB AND 54 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	GA, ASSAM MR H GUPTA ASSTT.S.G.I. SC, REVENUE
26	<a href="#">WP(C)/6283/2022</a>	BALAI ROY AND 8 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR S A SIKDER	GA, ASSAM MR. A K DUTTA (r-1,2,3,7) SC, REVENUE AND DISASTER MANAGEMENT DEPT ASSTT.S.G.I.
27	<a href="#">WP(C)/6715/2022</a> FIXED	BHASKAR BHATTACHARJEE AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR	MR. R K D CHOUDHURY, LEARNED ASG SC, FINANCE SC, WATER RESOURCE
28	<a href="#">WP(C)/7777/2022</a>	JAY CHARAN DEKA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. N K KALITA MR D DEKA	SC, AG (A AND E) MR. K GOGOI MR. C K S BARUAH DY.S.G.I. SC, WATER RESOURCE
29	<a href="#">WP(C)/7799/2022</a>	NABA KUMAR DEKA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. N K KALITA MR D DEKA	SC, AG MR. K GOGOI MR. C K S BARUAH (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
30	<a href="#">WP(C)/7102/2022</a> B/O	FORASH UDDIN LASKAR AND 7 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR F U BARBHUIYA MS S DAS	GA, ASSAM DY.S.G.I. SC, PWD SC, REVENUE
31	<a href="#">WP(C)/5540/2023</a> FIXED	LILA HALOI AND 2 ORS <b>Versus</b> THE GOVT OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED MR A S SK MR. H N ISLAM	GA, ASSAM MR. P P DAS (R-4) MR. H SARMA (ADDITIONAL SR. GOVT. ADVOCATE) MS G HAZARIKA SC, REVENUE AND DISASTER MANAGEMENT DEPT

32	<a href="#">WP(C)/18/2024</a> FIXED	M/S A K DAS AND SONS <b>Versus</b> UNION OF INAID AND 6 ORS.	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA MR. INDRAJIT BHUYAN	GA, ASSAM MR. JYOTIRMOY ROY (r-5,6) SC, NHAI M ALAMGEER (r-7) MR. A H M R CHOUDHURY (r-7) MRS S BARUAH MR. P K MUNIR (r-5,6) MR. C CHAKRAVARTY N AHMED (r-5,6) DY.S.G.I. MR B P SARMAH (r-5,6) B SAHA (r-5,6)
33	<a href="#">WP(C)/64/2024</a> FIXED	KRISHNA KANTA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. R S CHOWDHURY MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, P AND R.D. GA, ASSAM SC, HOUSING AND URBAN AFFAIRS
34	<a href="#">WP(C)/680/2024</a> FIXED	MD ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
35	<a href="#">WP(C)/704/2024</a> FIXED	INDIA CARBON LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
<b>BAIL HEARING</b>				
36	<a href="#">AB/4337/2023</a> FIXED	KALIDAS KAMAN <b>Versus</b> THE STATE OF ASSAM	MR. B GOGOI MR M BHUYAN	PP, ASSAM
<b>ORDERS</b>				
37	<a href="#">Cont.Cas(C)/166/2018</a> FIXED	DHARMA KANTA CHARAH AND ANR. <b>Versus</b> ANANDA KR. DAS AND ORS.	MR D GOGOI MR. M BISWAS MR. J ABBAS MS M DAS MR. S BARTHAKUR	MS. M BHATTACHARJEE (r-4) MR. R BORPUJARI MR. B GOGOI (R2) MS. M DEVI(R-5) MR. N GOSWAMI MR. A DAS (R-5) MR P NAYAK (R2) MR. B GOGOI MS. N BORDOLOI (R2)
38	<a href="#">Cont.Cas(C)/397/2019</a> FIXED	SUNIL BARMAN AND 2 ORS. <b>Versus</b> ATIKA SULTANA AND 3 ORS.	MR. H P BARMAN	GA, ASSAM MR. N UPADHAYAY MR. N UPADHAYAY MR. S S ROY
39	<a href="#">WP(C)/1795/2019</a> FIXED	SMT. BIMALA DEVI SAHEWALLA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MR. M SAHEWALLA	MR B D DAS (SR. COUNSEL) GA, ASSAM MR. A C BURAGOHAIN (R4) MRS. B GOGOI MR. H. BURAGOHAIN (R4) MR. A SARMAH MR. M K SHARMA MS. R M DEKA (SC, JORHAT MUNICIPAL BOARD)
<b>WITH</b>				
<a href="#">I.A.(Civil)/1780/2019</a> <b>in</b> WP(C)/1795/2019				
<b>WITH</b>				
40	<a href="#">Cont.Cas(C)/426/2020</a>	KRISHNA GOGOI <b>Versus</b> BIMALA DEVI SAHEWALLA	MR H BURAGOHAIN MR. A C BURAGOHAIN	GA, ASSAM MR. A CHETIA MD. ASLAM
<b>WITH</b>				
40	<a href="#">Cont.Cas(C)/426/2020</a>	KRISHNA GOGOI <b>Versus</b> BIMALA DEVI SAHEWALLA	MRS. B GOGOI MR. M K SHARMA	MR G N SAHEWALLA MR. P DEKA MR H K SARMA MR. M SAHEWALLA



41	<a href="#">Cont.Cas(C)/87/2020</a> FIXED	MUKUTANANDA DAS AND 2 ORS. <b>Versus</b> BISWAJIT PEGU AND ANR.	MR. R C SAIKIA MS. K SAIKIA MS N DAS MR S DAS MR G BARUAH MS. KAKALI SAIKIA	MR D KALITA MR D KALITA MR. D NATH MR. D NATH MS R GOGOI
42	<a href="#">I.A.(Civil)/559/2024</a> B/O <b>in</b> <a href="#">WP(C)/62/2024</a> <b>WITH</b> <a href="#">WP(C)/62/2024</a>	DR ANURADHA CHOUDHARY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS  DR ANURADHA CHOUDHARY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS A SAIKIA MS. A DAS MS. U SAUD  MRS A SAIKIA MS. A DAS MS. U SAUD	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT  GA, ASSAM MS. S CHAKRAVARTY (R- 5,6) MRS. P. SARMA (R-5,6) T RAMCHIARY (R-5,6) SC, SOCIAL JUSTICE AND EMPOWERMENT DY.S.G.I.
43	<a href="#">WP(C)/950/2024</a> FIXED	PREMIER CRYOGENICS LIMITED AND ANR <b>Versus</b> INDIAN OIL CORPORATION LIMITED AND 5 ORS	MR B CHOUDHURY MR. K P PATHAK MR BHARGAV DAS W AHMED	
44	<a href="#">WP(C)/1037/2024</a> FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/858/2024</a> <b>in</b> <a href="#">WP(C)/1037/2024</a>	KAJALGAON WEEKLY BAZAR COMMITTEE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS  KAJALGAON WEEKLY BAZAR COMMITTEE <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A NARZARI MS. S T BOKTH MR. S BASUMATARY  MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, BTC  GA, ASSAM SC, BTC
45	<a href="#">WP(C)/1563/2024</a> FIXED	IKBAL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA	SC, HEALTH
<b>HEARING</b>				
46	<a href="#">WP(C)/5850/2014</a> PART-HEARD, FIXED, WITH LCR	BHODRESWAR MECH and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A R AGARWALA MR.A K BARUAH MS.T HASNU AMICUS CURIAE	GA, ASSAM
47	<a href="#">WP(C)/2790/2016</a> FIXED, WITH LCR	JIBON JYOTI BORAH <b>Versus</b> THE PRESIDING OFFICER and 4 ORS	MR.S CHAMARIA MR.D SARMAH MR.M PHUKON	MR. S C KEYAL R- 2 TO 5 MR.D K SAIKIA (R-1) C.G.C.
48	<a href="#">WP(C)/4776/2019</a>	RAJSHREE TEA AND INDUSTRIES (P) LTD. <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
49	<b>WITH</b> <a href="#">WP(C)/2307/2014</a>	GREEN VALLEY RICE TECH PVT. LTD. <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED and ANR.	MR D K MISHRA MR.S K KEJRIWAL MR.S K KEJRIWAL MR. B PRASAD MRSS KEJRIWAL	SC, APDCL
50	<b>WITH</b> <a href="#">WP(C)/4819/2019</a>	M/S. SITARAM BUDHKARAN CHOUKHANY AND CO. <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR.	MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL MR. P N GOSWAMI

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LEAVE NOTE OF ADVOCATES FOR 27/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	02-04-2024	To	02-04-2024
3)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
4)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
5)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
6)	MR. O P BHATI	11-03-2024	To	07-04-2024
7)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
8)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
9)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
10)	MR. B NATH	22-03-2024	To	05-04-2024
11)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
12)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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18)	MR. M DUTTA	27-03-2024	To	28-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday, 27th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./883/2024</a>	BASISTA DAS <b>Versus</b> THE STATE OF ASSAM	MR. B K SEN MR A HUSSAIN P SINGH	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
2	<a href="#">Bail Appln./603/2024</a> WITH OFFICE NOTE, FIXED	ABDUL HAMID <b>Versus</b> THE STATE OF ASSAM	MR S DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
<b>BAIL HEARING</b>				
3	<a href="#">AB/4375/2023</a> FIXED	AMINUL HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
4	<a href="#">AB/730/2024</a> FIXED	JUBER AHMED MAZUMDER <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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9)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
10)	MR. B NATH	22-03-2024	To	05-04-2024
11)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
12)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
13)	MR. K P PATHAK	22-03-2024	To	05-04-2024
14)	MR. A C SARMA	21-03-2024	To	28-03-2024
15)	MS N SAIKIA	22-03-2024	To	29-03-2024

16)	MR. S R GOGOI	23-03-2024	To	30-03-2024
17)	MR. P MAHANTA	24-03-2024	To	29-03-2024
18)	MR. M DUTTA	27-03-2024	To	28-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday, 27th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM ]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>			
1 <a href="#">Crl.Rev.P./336/2022</a> WITH LCR 2 FILES, B/O	GANESH DAS <b>Versus</b> HIMAKSHI TALUKDAR	MS. T SOM MR H DAS MR. P TELI	
<b>MOTION (BA)</b>			
2 <a href="#">Bail Appln./868/2024</a>	MD. SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR H AGARWAL MS P GUPTA MS M ZOMUANPUII	
3 <a href="#">Bail Appln./872/2024</a>	MANASHI SAIKIA <b>Versus</b> THE STATE OF ASSAM	MRS. P B BORDOLOI LEGAL AID COUNSEL	PP, ASSAM
4 <a href="#">Bail Appln./873/2024</a>	YOUNUS ALI <b>Versus</b> THE STATE OF ASSAM	MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
5 <a href="#">Bail Appln./877/2024</a>	JAHANGIR HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
6 <a href="#">Bail Appln./880/2024</a>	ABDUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
7 <a href="#">Bail Appln./881/2024</a>	SHIDA KHATUN @ SHAHIDA KHATUN @ CHAYEDA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MR S HUSSAIN S N ULLAH	PP, ASSAM
8 <a href="#">Bail Appln./891/2024</a>	LALCHAND ZODDAR @ LALCHAN ZODDER <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
9 <a href="#">Bail Appln./892/2024</a>	AKIKUL HOQUE @ ATIKUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED MD A ISLAM	PP, ASSAM
<b>MOTION</b>			
10 <a href="#">Crl.Rev.P./108/2024</a>	NIJAM UDDIN @ NIJAM UDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS	

11	<a href="#">Crl.Rev.P./116/2024</a>	ABU BAKKAR SIDDIQUE <b>Versus</b> MOFIDA KHATUN AND ANR	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	PP, ASSAM
12	<a href="#">Crl.Rev.P./117/2024</a>	SIRAJUL HOQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/289/2024</a> <b>in</b> Crl.Rev.P./117/2024	SIRAJUL HOQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
13	<a href="#">Crl.Rev.P./118/2024</a>	MD. ABDUL GONI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D K DAS MR. R K NATH MS. P BHUYAN S DAS	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/291/2024</a> <b>in</b> Crl.Rev.P./118/2024	MD. ABDUL GONI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D K DAS MR. R K NATH MS. P BHUYAN S DAS	PP, ASSAM
14	<a href="#">Crl.Pet./256/2024</a> FIXED	ABDUR RAHIM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR Z ALAM MS. S NAZNEEN	PP, ASSAM
15	<a href="#">Crl.Pet./338/2024</a>	ASHRAF ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
16	<a href="#">Crl.Pet./339/2024</a>	JYOTISHNA BORA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
17	<a href="#">Crl.Pet./340/2024</a>	NANDESWAR BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A N AHMED	PP, ASSAM SC, TAXES
18	<a href="#">Crl.Pet./341/2024</a>	MD ABDUL LATIF <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION (ACB)	MR D NANDI MR. M KALITA	SC, CBI
19	<a href="#">Crl.Pet./342/2024</a>	MIZANUR RAHMAN @ MIJU <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR S M ABDULLAH P MR S H SIKDAR MR. S HAQUE	PP, ASSAM
20	<a href="#">AB/784/2024</a>	MOKIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR M RANA MD. I AHMED	PP, ASSAM
21	<a href="#">AB/789/2024</a>	IJU DOLEY AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
22	<a href="#">AB/790/2024</a>	MD. ANAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A BARUAH MR. J P MORE	PP, ASSAM
23	<a href="#">AB/791/2024</a>	CHINMOY SHARMA <b>Versus</b> THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MR R SARMA MS B GOSWAMI MS P SAIKIA	PP, ASSAM
<b>ADMISSION</b>				
24	<a href="#">Crl.Pet./146/2023</a> WITH LCR 2 FILES, B/O	MONUJ SARMAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS S RAHANA MR. I A HAZARIKA MR. A M AHMED P. GHOSH	MR. B SARMA (R-2) PP, ASSAM
25	<b>WITH</b> <a href="#">Crl.Pet./423/2023</a>	HABIBUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM

26	<a href="#">Crl.Pet./1343/2023</a> WITH LCR 3 FILES, FIXED	M/S MAA BAGALA AMUSEMENT HUB AND ANR <b>Versus</b> GAURAV BORA	MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI	MR G N SAHEWALLA (R-1) MS N RAHMAN (R-1) MR M SAHEWALLA (R-1) MR H K SARMA (R-1) MS K SARMA (R-1)
27	<a href="#">Crl.Pet./1378/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	RAMJI CHAUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R BORA	MR. S BORA (r-2) MS J RAJKUMARI (r-2) PP, ASSAM
28	<a href="#">Crl.Pet./1386/2023</a> B/O	BIDYUT PAWAN DAS AND 5 ORS. <b>Versus</b> THE STATE (GOVERNMENT OF INDIA)AND ANR	MR Z KAMAR MR. A SARMA MR. K KALITA MR. LENTSO	MR. S S ROY DY.S.G.I.
29	<a href="#">Crl.A./14/2024</a> B/O	SANJAY RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B PHUKAN B KHAKHLARY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/55/2024</a> <b>in</b> Crl.A./14/2024	SANJAY RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B PHUKAN B KHAKHLARY	
30	<a href="#">Crl.Pet./215/2024</a> FIXED	KUBOD BIN WAHID <b>Versus</b> EXCEL FOODS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	MR. N SHARMA B K SINGHA
31	<a href="#">Crl.Pet./266/2024</a> FIXED	ANOWAR HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	PP, ASSAM
32	<a href="#">Crl.Pet./268/2024</a> FIXED	SHWET AGARWAL <b>Versus</b> NAVIN JAIN	M KABRA MR. A KABRA	MR. B SHARMA MR. S SHARMA
<b><u>BAIL HEARING (BA)</u></b>				
33	<a href="#">Bail Appln./706/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NAKUL MALLICK <b>Versus</b> THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
34	<a href="#">AB/2505/2023</a> FIXED	TAPAN KR BHOWMICK AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
35	<a href="#">AB/4118/2023</a> FIXED	DILDAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
36	<a href="#">AB/4368/2023</a> FIXED	AMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	PP, ASSAM
37	<a href="#">AB/273/2024</a> FIXED	RATAN KUMAR RAY @ RATAN RAY <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
38	<a href="#">AB/312/2024</a> FIXED	AMZAD ALI SHEIKH @ AMJAT HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	Ms. R. R. BORAH MR. A A R KARIM MR. A DEB PP, ASSAM
39	<a href="#">AB/624/2024</a> FIXED	JOYDEP SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM

**ORDERS**

40	<a href="#">Crl.Pet./403/2019</a> FIXED	MANSUR AHMED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR F K R AHMED MR J UDDIN MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	PP, ASSAM
41	<a href="#">Crl.A./33/2023</a> WITH LCR 3 FILES, OFFICE NOTE, B/O	GANESH PATHAK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B PHUKAN	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/77/2023</a> <b>in</b> Crl.A./33/2023	GANESH PATHAK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B PHUKAN	PP, ASSAM
42	<a href="#">Crl.Rev.P./245/2023</a> B/O	RONGAI BORAH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S GOGOI	
43	<a href="#">Crl.Pet./352/2023</a> WITH LCR 1 FILE(SCANNED COPY),FIXED	T G INDIA PRINT AND PUBLICATION AND TG INDIA LIMITED AND 4 ORS. <b>Versus</b> HIREN KALITA	MR. P J SAIKIA B BISWAS	
44	<a href="#">Crl.Pet./96/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	MRINAL CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S J SARMAH MRS. B TALUKDAR	PP, ASSAM
45	<a href="#">Crl.Pet./142/2024</a> FIXED	DIBYA JYOTI HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z ALAM MR. N D SARMA MS. S NAZNEEN MR. S K DAHAL	PP, ASSAM
46	<a href="#">Crl.Pet./248/2024</a> B/O	EKSED ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
47	<a href="#">Crl.Pet./262/2024</a> FIXED	MANISH KHETAWAT @ TINKU KHETAWAT <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
<b>HEARING</b>				
48	<a href="#">Crl.Rev.P./350/2022</a> WITH LCR 2 FILES, FIXED	MAZIBAR RAHMAN <b>Versus</b> AFROJA PARBIN	MR R DHAR MD. A MATLIB	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN

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LEAVE NOTE OF ADVOCATES FOR 27/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	02-04-2024	To	02-04-2024
3)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
4)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
5)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
6)	MR. O P BHATI	11-03-2024	To	07-04-2024
7)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
8)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
9)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
10)	MR. B NATH	22-03-2024	To	05-04-2024
11)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
12)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
13)	MR. K P PATHAK	22-03-2024	To	05-04-2024
14)	MR. A C SARMA	21-03-2024	To	28-03-2024



15)	MS N SAIKIA	22-03-2024	To	29-03-2024
16)	MR. S R GOGOI	23-03-2024	To	30-03-2024
17)	MR. P MAHANTA	24-03-2024	To	29-03-2024
18)	MR. M DUTTA	27-03-2024	To	28-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday,27th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING</b>				
1	<a href="#">AB/4058/2023</a> FIXED	MD. IYAJUL ALI @ IEAJUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR H AGARWAL MR J SINGH MR P DOLEY	
<b>ORDERS</b>				
2	<a href="#">I.A.(CrI.)/139/2024</a> IN AB/3674/2023 (D/O). WITH SCANNED COPY OF CASE RECORD. in AB/3674/2023	SARIFUL ALI <b>Versus</b> ABUL HUSSAIN AND 9 ORS	MR. S C BISWAS	MR. R ALI (R-1 TO 9) MR H A AHMED (R-1 TO 9) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 27/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	02-04-2024	To	02-04-2024
3)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
4)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
5)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
6)	MR. O P BHATI	11-03-2024	To	07-04-2024
7)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
8)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
9)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
10)	MR. B NATH	22-03-2024	To	05-04-2024
11)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
12)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
13)	MR. K P PATHAK	22-03-2024	To	05-04-2024
14)	MR. A C SARMA	21-03-2024	To	28-03-2024
15)	MS N SAIKIA	22-03-2024	To	29-03-2024
16)	MR. S R GOGOI	23-03-2024	To	30-03-2024
17)	MR. P MAHANTA	24-03-2024	To	29-03-2024
18)	MR. M DUTTA	27-03-2024	To	28-03-2024



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### [ For Wednesday, 27th March 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>			
1 <a href="#">WP(C)/6596/2014</a>	NO.8752543 NK/GD MANIK DAIMARY <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR. K R PATGIRI MD.A HUSSAIN MR.D DAS MS. C DAS MR.M BERIA MR.K CHOUDHURY MS. C DAS MS.K M SARMA	MR.S C KEYAL MR. R K D CHOUDHURY ASSTT.S.G.I.
<b><u>TOP OF THE LIST</u></b>			
2 <a href="#">WP(C)/1751/2014</a> PART-HEARD, FIXED	MD. SAIDUR RAHMAN and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A K PURKAYASTHA MR.A DAS MR.R DEY	SC, HEALTH
3 <a href="#">WP(C)/479/2013</a> FIXED	SMT. MAMONI BORAH <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.A BARKAKATI	MRD C CHAKRABORTY MR.D K SAIKIA C.G.C. ASSTT.S.G.I. MS.H TERANGPI
<b>WITH</b> <a href="#">MC/1262/2014</a> <b>in WP(C)/479/2013</b>	THE NORTH EASTERN REGIONAL INSTITUTE OF WATER AND LAND MANAGEMENT and 3 ORS. <b>Versus</b> SMTI MAMONI BORAH	MR.M K CHOUDHURY MR.N BARUAH MR.A BARKAKATI	MRD C CHAKRABORTY MR.D K SAIKIA C.G.C. ASSTT.S.G.I.
<b>WITH</b> <a href="#">WP(C)/2751/2013</a>	UTTAM KAKATI and 9 ORS <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.A BARKAKATI	MRD C CHAKRABORTY C.G.C. MS.H TERANGPI ASSTT.S.G.I.
<b>WITH</b> <a href="#">I.A.(Civil)/2317/2021</a> <b>in WP(C)/2751/2013</b>	SAHIDA BEGUM <b>Versus</b> UTTAM KAKATI AND 14 ORS.		ASSTT.S.G.I.
5 <a href="#">WP(C)/2120/2014</a> FIXED	GS-166128A PNR RANJIT SINGH <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.D BORAH	C.G.C. MR. D C BORAH(R-1to6) ASSTT.S.G.I.
6 <a href="#">WP(C)/3102/2014</a>	BHABEN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	GA, ASSAM MR.N DASR-9 MR.K K PARASAR(R-5,7&8) MR.A DEKA(R-9)

7	<a href="#">WP(C)/3160/2014</a>	MONJILA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN MR.M U MONDAL MRA R BHUYAN MR.H R AHMED MR.M R KHANDAKAR MR.S H ZAMAN	GA, ASSAM MR.A ROSHID MS.M R DEVI SC, SOCIAL WELFARE
<b>MOTION</b>				
8	<a href="#">Cont.Cas(C)/167/2024</a>	GITALI BORDOLOI DAS <b>Versus</b> NARAYAN KONWAR AND 3 ORS.	MR. B CHETRI	
9	<a href="#">WP(C)/636/2024</a>	JAHID ALAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. H A TALUKDAR MS. P S LASKAR MS. U NANDA MS. J GHOSH	SC, N M C SC. MEDICAL
10	<a href="#">WP(C)/665/2024</a>	NURAL ALAM MONDAL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM SC, EDU
<b>ADMISSION</b>				
11	<a href="#">WP(C)/6406/2018</a>	SARALA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MRS P RAI MR H BEZBARUA MR. U CHOUDHURY MR. U SARMA MS. P K DEVI MR B KOCH MR H J SAIKIA MR. D MEDHI	MR C BARUAH SC, AG MR. G. PEGU, GA MR. R K TALUKDAR (R-4) SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/2882/2019</a> <b>in</b> WP(C)/6406/2018	SARALA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B KOCH MR. D MEDHI	SC, AG MR. R. MAZUMDAR (SC EDUCATION DEPTT) SC, SEC. EDU.
12	<a href="#">WP(C)/8151/2018</a>	KANIKA BORKAKATI AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD H R AHMED MR. A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
13	<a href="#">WP(C)/9483/2019</a>	SMT. USHA RANI DEKA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P N GOSWAMI MR. P MAHANTA MR. I KALITA MR. K P PATHAK MR. R B GOHAIN MR A KHARSOHUM	SC, ELEM. EDU MR. S K BARKATAKI MS B SHARMA SC, BTC SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/1315/2020</a> <b>in</b> WP(C)/9483/2019	SMT. KAYKEYI DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K BARKATAKI MR D K NATH	GA, ASSAM MR. P N GOSWAMI SC, EDU SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/2181/2021</a> <b>in</b> WP(C)/9483/2019	USHA RANI DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
14	<a href="#">WP(C)/3259/2021</a> B/O	AKLIMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU GA, ASSAM MR G U AHMED (R-7,8) MR. R ISLAM MR F A AHMED
15	<a href="#">WP(C)/5121/2021</a> FIXED	SANKAR REANG <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, SSA

16	<a href="#">WP(C)/1684/2022</a>	DIMBESWAR GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM MR. N BORAH (r-6) MR. P D NAIR(R-7) MR. A CHETRY (R-7) MR G ALAM (R-7) MR. H ROHMAN (R-7) S R A NASER (R-7) MR H MAZUMDER (r-6) MS S GOYAL (R-7)
17	<a href="#">WP(C)/4641/2023</a> FIXED	DASARATH DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR. A GONI MR S ISLAM MR. S. SUR MR S AFRIDI MR. D J BARMAN	GA, ASSAM MR G PEGU MR B GOGOI SC, SEC. EDU. SC, FINANCE DEPTT. MR. S M T CHISTIE
<b>ORDERS</b>				
18	<a href="#">WP(C)/3856/2016</a>	ARINDAM GOGOI and 11 ORS <b>Versus</b> THE UNION OF INDIA and 9 ORS	MR.J SINGH MR.A TODI MR.D GOGOI	MSB DEVI(R-7) GA, ASSAM C.G.C. MR. D C BORAH (CGC) MR. D C BORAH (CGC) MR.SHEELADITYA(R-7) MR. D MAZUMDAR (ADDL. ADV. GEN.) MR. A CHAMUAH (SC, UGC) MR.N K KALITA(ADDL. PUBLIC PROSECUTOR, ASSAM) MS.A TALUKDAR(R-7) MS.H DAS(R-7) MR.H MEDHI(R-7) MR.P P BORA(R-7) SC, G U ASSTT.S.G.I. SC, HIGHER EDUCATION SC, CBI SC, SEC. EDU.
19	<a href="#">WP(C)/2779/2020</a>	LUTFUN NAHAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A DEKA	SC, SEC. EDU.
20	<a href="#">WP(C)/1163/2021</a>	NILENDU ROY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MRS. S ROY MS. I DAS	SC, ELEM. EDU GA, ASSAM
21	<a href="#">WP(C)/1449/2021</a>	LINA TAMULY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU SC, SSA
22	<b>WITH</b> <a href="#">WP(C)/6413/2017</a>	JAYANTA KUMAR ROY and 29 ORS. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR. G CHAMUAH	MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
23	<a href="#">Cont.Cas(C)/53/2022</a>	KHAGENDRA DAS <b>Versus</b> B. KALYAN CHAKRAVARTY AND 2 ORS.	MR. N BARUAH	
24	<a href="#">Cont.Cas(C)/292/2022</a> FIXED	DIPTI DAS <b>Versus</b> DR. BIJOYA CHOUDHURY, ACS and ANR	MR. N BORAH MR H MAZUMDER	MR. D SAIKIA MR. P K BORAH MR. N J KHATANIAR
25	<a href="#">Cont.Cas(C)/324/2022</a>	MD. HELAL UDDIN AHMED <b>Versus</b> SMT. BIJOYA CHOUDHURY AND ANR.	MRS A BUJARBARUAH MS N DAS	MR. P K BORAH MR. N J KHATANIAR (R-1,2) MR. N J KHATANIAR (R-1,2) MS. N PHUKAN (R-1,2)
26	<a href="#">Cont.Cas(C)/355/2022</a>	SANJU DAS <b>Versus</b> DR. BIJOYA CHOUDHURY AND 2 ORS	MR J PAYENG	
27	<a href="#">Cont.Cas(C)/360/2022</a>	BIJOY KUMAR DOLEY <b>Versus</b> JOYRAM HAZARIKA	MRS. K DEVI MS S A KHALIFA	

28	<a href="#">Cont.Cas(C)/529/2022</a>	ABDUR ROHIM <b>Versus</b> DR. BIJOYA CHOUDHURY ,ACS AND ANR.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
29	<a href="#">Cont.Cas(C)/552/2022</a>	SANOWER UDDIN <b>Versus</b> DR. BIJOYA CHOUDHURY AND ANR.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
30	<a href="#">Cont.Cas(C)/562/2022</a> B/O	MRS. MARJAN BEGUM <b>Versus</b> SMTI MAMATA HOJAI, AES	MD. S ALOM MS. A BEGUM MR. M S ALAM	MR S M T CHISTIE
31	<a href="#">WP(C)/1329/2022</a>	MRS. MAMTAZ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, ELEM. EDU MR. Z HAMMAD (r-5) MR E AHMED (r-5) MR S A SIKDER (r-4)
32	<a href="#">WP(C)/4516/2022</a>	REKHAMONI BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS MS E NATH	SC, EDU SC, K A A C
33	<a href="#">WP(C)/6818/2022</a>	ABDUR RAHIM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A A DEWAN MS S RAJBONGSHI A. H. AHMED	GA, ASSAM SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/226/2023</a> <b>in</b> WP(C)/6818/2022	AMINUL HOQUE <b>Versus</b> ABDUR RAHIM AND 5 ORS.	Mr M U Ahmed MR F HAQUE	GA, ASSAM SC, SEC. EDU.
34	<a href="#">MC/21/2023</a> IN Cont.Cas(C)/139/2018 (D/O) <b>in</b> Cont.Cas(C)/139/2018	INDIRA BALA KALITA AND 2 ORS. <b>Versus</b> RAMESH CHAND JAIN AND 3 ORS.	MR. L KALITA	
35	<a href="#">Cont.Cas(C)/764/2023</a>	BIPRO BHUSAN GOSWAMI AND 8 ORS. <b>Versus</b> NARAYAN KONWAR AND ANR.	MR B M DEKA MS D MAHANTA MR R.AHMED	
36	<a href="#">WP(C)/3582/2023</a> B/O	MD. FAZAL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN	GA, ASSAM SC, SEC. EDU.
37	<a href="#">WP(C)/6723/2023</a>	BISWAJIT YADAV <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. T J MAHANTA MR D MAHANTA	SC, HIGHER EDU MR. R P SARMAH (R-3,4,5) MR M R ADHIKARI (R-3,4,5) MS M BORAH (R-3,4,5)
38	<a href="#">I.A.(Civil)/505/2024</a> IN WP(C)/306/2014 (D/O) <b>in</b> WP(C)/306/2014	HAREKRISHNA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U B SARMA	SC, SEC. EDU.
	<b>WITH</b> <a href="#">MC/9/2024</a>	HAREKRISHNA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U B SARMA	SC, SEC. EDU.
39	<a href="#">I.A.(Civil)/892/2024</a> <b>in</b> WP(C)/5524/2022	THE ASSAM UNIVERSITY AND 6 ORS <b>Versus</b> ANAMIKA YADAV	SC, ASSAM UNIVERSITY	MR. D BORAH
	<b>WITH</b> <a href="#">WP(C)/5524/2022</a>	ANAMIKA YADAV <b>Versus</b> THE ASSAM UNIVERSITY AND 6 ORS	MRS. R BORAH MR. D BORAH	SC, ASSAM UNIVERSITY SC, U G C
<b>HEARING</b>				
40	<a href="#">WP(C)/3190/2018</a> B/O	WALIA MURSHIDA HUDA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR I RAFIQUE MR I RAFIQUE MRS S A CHOUDHURY MR. M A CHOUDHURY MR D DEKA MR. M A CHOUDHURY MS S BARUAH MR. DIPJYOTI DEKA	MR. N C DAS MR A DAS SC, HEALTH SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 27/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	02-04-2024	To	02-04-2024
3)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
4)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
5)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
6)	MR. O P BHATI	11-03-2024	To	07-04-2024
7)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
8)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
9)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
10)	MR. B NATH	22-03-2024	To	05-04-2024
11)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
12)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
13)	MR. K P PATHAK	22-03-2024	To	05-04-2024
14)	MR. A C SARMA	21-03-2024	To	28-03-2024
15)	MS N SAIKIA	22-03-2024	To	29-03-2024
16)	MR. S R GOGOI	23-03-2024	To	30-03-2024
17)	MR. P MAHANTA	24-03-2024	To	29-03-2024
18)	MR. M DUTTA	27-03-2024	To	28-03-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Wednesday,27th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./869/2024</a>	LUTFAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR J U AHMED MR K U AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
<b>MOTION</b>				
2	<a href="#">WP(C)/4030/2023</a>	APARNA SARKAR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	SC, SEC. EDU. SC, DIMA HASAO
3	<a href="#">WP(C)/6311/2023</a>	AZIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM SC, HEALTH
4	<a href="#">WP(C)/6408/2023</a> FIXED	ARUN CH KALITA <b>Versus</b> UNION OF INDIA AND 6 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	MR. K GOGOI DY.S.G.I.
5	<a href="#">WP(C)/390/2024</a> WITH WP(C)5787/1999(D/O)	SHALIM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	SC, ELEM. EDU GA, ASSAM
6	<b>WITH</b> <a href="#">WP(C)/7741/2018</a>	SHALIM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS S B CHOUDHURY MR. A M BARBHUIYA MR. A M MAZUMDER	SC, ELEM. EDU GA, ASSAM
7	<a href="#">WP(C)/938/2024</a> FIXED	MD. NIZAMUDDIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR G BAISHYA MR I AHMED	GA, ASSAM
8	<a href="#">WP(C)/962/2024</a> B/O	MASUM AHMED CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER MR M ISLAM	SC, ELEM. EDU GA, ASSAM
9	<a href="#">WP(C)/1036/2024</a> FIXED	ABBAS ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR G Z AHMED MISS. M BORAH MR H K BARUAH	SC, SEC. EDU.



10	<a href="#">WP(C)/1167/2024</a>	TANKESWAR SAHARIA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	SC, BTC SC, REVENUE
11	<a href="#">WP(C)/1329/2024</a> B/O	JAYSHAB HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A B T HAQUE	GA, ASSAM SC, REVENUE
12	<a href="#">WP(C)/1694/2024</a>	MABARAK ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM
13	<a href="#">WP(C)/1697/2024</a>	KANAK CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR T CHHETRI	SC, ELEM. EDU
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
14	<a href="#">I.A.(Civil)/838/2024</a> in <a href="#">WP(C)/435/2024</a>	GUMA SUNAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	M K BORAH MS. P. KASHYAP	MR. P N GOSWAMI
	<b>WITH</b> <a href="#">WP(C)/435/2024</a>	GUMA SUNAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	M K BORAH MS. P. KASHYAP	GA, ASSAM SC, DIMA HASAO SC, KARBI ANGLONG
<b>ADMISSION</b>				
15	<a href="#">WP(C)/3466/2018</a> FIXED, WITH <a href="#">WP(C)/3460/2018</a> (D/O)	DAMAYANTI DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR H GUPTA MS. R M SARMAH	GA, ASSAM SC, AG SC, FINANCE
16	<a href="#">WP(C)/6160/2018</a> FIXED	MUKUL KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS S K CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. S CHAUHAN MR. P MAZUMDER	SC, ELEM. EDU SC, BTC
17	<a href="#">WP(C)/3341/2021</a>	NABAJIT NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D MAHANTA	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/3407/2021</a>	AMARJYOTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MS. P BORAH	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/3433/2021</a>	BHASKAR JYOTI NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MR S HUSSAIN	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/3437/2021</a>	MINTU HANDIQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. P P DUTTA MR D MAHANTA	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/3471/2021</a>	VIKRAM BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. P P DUTTA MR D MAHANTA	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2325/2021</a> in <a href="#">WP(C)/3471/2021</a>	VIKRAM BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P P DUTTA MR D MAHANTA	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/3519/2021</a>	RAJA SARKAR <b>Versus</b> STATE OF ASSAM AND 3 ORS	MR. R SARMA MR N BORO	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/3520/2021</a>	NILUTPAL BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J PATOWARY MR. D K BAIDYA	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/3528/2021</a>	RAJA IRSHAD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS M DAS MR. A SARMAH	GA, ASSAM

25	<b>WITH</b> <a href="#">WP(C)/3539/2021</a>	PRITAM DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A AHMED MR. I U CHOWDHURY U U KHAN	GA, ASSAM
26	<b>WITH</b> <a href="#">WP(C)/3798/2021</a>	SWAHANAZ YASMIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM
27	<a href="#">WP(C)/6201/2021</a> B/O	SANDHYA RANI DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER	SC, SEC. EDU. SC, FINANCE
28	<a href="#">Tr.P.(CrI.)/20/2022</a> BY SLIP	PRABHAT RAJKHOWA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D GOSWAMI MS. R BHATTACHARYYA MS P MEDHI	MD. A SAHAD (r-2,3,4) MR. M H ALI (r-2,3,4) PP, ASSAM
29	<a href="#">WP(C)/8110/2022</a> FIXED	GITANJALI MECH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M K BORO	MR B D DAS (R-3) MRS R DEKA (R-3) MS H TERANGPI, SC, EDUCATION MR R S RONGHANG, SC, KAAC B B HUSSAIN (R-3) SC, EDU SC, K A A C
30	<a href="#">WP(C)/1216/2023</a>	GOLOK CHANDRA TAHU <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R CHETRI MR N BARMAN MR U CHAUDHURY MR N MILI M. GLORY RHITUSHREE TALUKDAR Q. KIBA K. SUMI MS LITO AWOMI	SC, ELEM. EDU GA, ASSAM
31	<a href="#">WP(C)/5424/2023</a> CAVT. NO.10472/023, FIXED	ASHIM KUMAR DUTTA <b>Versus</b> UNION OF INDIA AND 4 ORS	MR N J DUTTA MR. K D SARMA D HUSSAIN	MR M Z AHMED MR. K K PARASAR (r-1) MR. D J DAS (R-1) DY.S.G.I. FOR CAVEATOR
32	<b>WITH</b> <a href="#">WP(C)/3452/2023</a>	ASHIM KUMAR DUTTA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR N J DUTTA MR. K D SARMA MR A BASUMATARY	MR M Z AHMED (R-2,3,4,5) MR. A M DUTTA (R-2,3,4,5) MR. T ALI (R-2,3,4,5) DY.S.G.I.
33	<a href="#">WP(C)/7407/2023</a> FIXED	MADHUSUDHAN DASGUPTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, ELEM. EDU
34	<a href="#">WP(C)/1241/2024</a> FIXED	DHURBAJIT CHOUDHURY <b>Versus</b> THE DIBRUGARH UNIVERSITY AND 3 ORS	MR. S K TALUKDAR MR. M I HUSSAIN	SC, DIB. UNIVERSITY
<b>BAIL HEARING</b>				
35	<a href="#">AB/226/2024</a> FIXED	AINUDDIN @ AKRAM UDDIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR A T M HUSSAIN MRS M ALOM MR J I MONDAL	PP, ASSAM
<b>ORDERS</b>				
36	<a href="#">Cont.Cas(C)/209/2019</a> FIXED	ANDIBI NATH AND 77 ORS. <b>Versus</b> PREETI SUDAN AND 4 ORS	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI MR. D UPAMANYA
37	<b>WITH</b> <a href="#">Cont.Cas(C)/86/2019</a>	HALESWARI BASUMATARY AND 71 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS	MR M H AHMED M M ZAMAN	
38	<b>WITH</b> <a href="#">Cont.Cas(C)/164/2019</a>	HASINA KHATUN AND 18 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. S C KEYAL

39	<b>WITH</b> <a href="#">Cont.Cas(C)/252/2019</a>	PANCHAMI BALA RAY AND 71 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI
40	<b>WITH</b> <a href="#">Cont.Cas(C)/303/2019</a>	SUNITY BRAHMA AND 66 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. S C KEYAL MR. B GOGOI
41	<b>WITH</b> <a href="#">Cont.Cas(C)/333/2019</a>	PADUMI BARAH AND 23 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
42	<b>WITH</b> <a href="#">Cont.Cas(C)/340/2019</a>	PARUL DAIMARI AND 61 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
43	<b>WITH</b> <a href="#">Cont.Cas(C)/350/2019</a>	ALL ASSAM HEALTH CENTERS FEMALE ATTENDANTS ASSOCIATION <b>Versus</b> PREETI SUDAN AND 7 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. S C KEYAL
44	<b>WITH</b> <a href="#">Cont.Cas(C)/550/2019</a>	BHANUMATI BORO AND 54 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED	MR. S C KEYAL
45	<b>WITH</b> <a href="#">Cont.Cas(C)/452/2023</a>	SMT. SABANTI MISONG @ CHABANTI MISONG AND 58 ORS <b>Versus</b> RAJESH BHUSHAN AND 4 ORS	MR M H AHMED I AMIN MS. N SULTANA	MS. M DEVI (R-2) MR. A DEY (R-2) MR. A DAS (R-2)
46	<a href="#">WP(C)/1746/2021</a>	KALIRAM BORO <b>Versus</b> LANGPI DEHANGI RURAL BANK AND 4 ORS	MR. K BORUAH MR. M ALOM	MS S MOCHAHARI (R-5) MR S DUTTA MR. S DUTTA
47	<a href="#">WP(C)/2952/2021</a>	RAKIBUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MS D DAS MR H KALITA	GA, ASSAM SC, AG SC, EXCISE DEPTT.
48	<a href="#">WP(C)/4971/2022</a>	BHUPENDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
49	<a href="#">WP(C)/335/2024</a> FIXED	PURNENDU SEKHAR DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
50	<a href="#">I.A.(Civil)/854/2024</a> B/O in WP(C)/1324/2024 <b>WITH</b> <a href="#">WP(C)/1324/2024</a>	MS. PADUMI BALA DAS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR J C BORAH	DY.S.G.I.
51	<a href="#">WP(C)/1086/2024</a> FIXED	MS. PADUMI BALA DAS <b>Versus</b> THE UNION OF INDIA AND 3 ORS LAL MAHMUD <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 27/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	02-04-2024	To	02-04-2024
3)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
4)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
5)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
6)	MR. O P BHATI	11-03-2024	To	07-04-2024
7)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
8)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
9)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
10)	MR. B NATH	22-03-2024	To	05-04-2024
11)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
12)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
13)	MR. K P PATHAK	22-03-2024	To	05-04-2024
14)	MR. A C SARMA	21-03-2024	To	28-03-2024
15)	MS N SAIKIA	22-03-2024	To	29-03-2024
16)	MR. S R GOGOI	23-03-2024	To	30-03-2024
17)	MR. P MAHANTA	24-03-2024	To	29-03-2024
18)	MR. M DUTTA	27-03-2024	To	28-03-2024